[Shrs K R. Narayanan]

shape of peace in the world and the future of great power relations in the world. And of course, we are thinking of the sovereignty, territorial integrity and the right of smaller countries to develop in thier own way and to pursue their own interests and the interests of the world peace as they see it.

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I want, Mr Deputy Chairman, to thank the House on behalf of the Government for the powerful support they have given to the policy pursued by out Prime Minister in this crisis.

Thank you.

MR. DEPUTY CHAIRMAN: Before we conclude the discussion, I would like to place the following resolution before the House:

RESOLUTION

'THE HOUSE -

DEEPLY shocked at the recent bombing raids on Libya by U.S. aircraft and the attempt to bomb the headquarters of the Head of the State;

CONVINCED that this U.S. action is an act of aggression against the sovereignty and territorial integrity of Libya, that it poses scrious threat to regional security and international peace;

NOTING that the Government of India and the Non-aligned Movement have repeatedly been urging over the last few months that precipitate action should be avoided and the situation be resolved through dialogue and not through threat or pressure: Now, thereofre,

- (1) UNEQUIVOCALLY COND-EMNS the U.S. bombing raid which is complete disregard of the norms of international conduct and tutes a breach of International Law.
- (2) DEMANDS that the U.S.A. desist from a repetition of such violent and hostile acts against Libya;

- (3) REGRETS that the United Kingdom has chosen to abet this act of aggression by allowing the U.S.A. to use its airforce bases for the attack:
- (4) DEPLORES the veto of the resolution presented on this issue to the U.N. Security Council by the Nonaligned members;
- (5) EXPRESSES complete support for, and solidarity with, Libya in its hour of trial;
- (6) ENDORSES the collective stand taken by the Non-aligned Movement at the Emergency Session of Foreign Ministers and Heads of delegations at the Ministerial level meeting of the Coordinating Bureau in New Delhi on April 15, 1986;
- (7) CALLS UPON the United Nations to make sustained efforts to prevent the prepetition of such acts which violate the U.N. Charter and endanger international peace and security; and
- (8) APPEALS to world public opinion to mobilise itself against such actions."

Do I take it that the Resolution is assed unanimously by the House?

HON. MEMBERS: Yes, yes.

DISCUSSION ON THE WORK-ING OF THE MINISTRY OF WATER RESOURCES—Contd.

MR. DEPUTY CHAIRMAN: Now we take up discussion on Water Resources. Prof. Lakashmanna.

C. LAKSHMANNA PROF. (Andhra Pradesh): Mr Deputy Chairman, Sir, I rise to raise certain points regarding the working of the Ministry of Water Resources. In the first place, what was previously irrigation Department or Irrigation is now renamed as Ministry for Water Resources, I do not want to be cynical

along with Shakespeare in saying "what is there in a name." However when the new Ministry was created, I was a little surprised that the Ministry stopped with "Water Resources" whereas in the case of Human Resources, they thought it fit to have the Ministry as the Ministry of Human Resources Development. Does this imply that in the working of the Ministry they will be only interested in looking after the water resources and not the water resources development?

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Be that as it is, if we look at the various allocations that have been made for the Ministry of water Resources over a period of two years or 5 years, it appears that we are not very serious with regard to the main thrust of the Seventh Five Year Plan, namely, food, work and productivity. Sir, even according to the estimates as presented by the Ministers of Agri culture and Finance, the estimated production of foodgrains for the current year would be of the order of 150 million tonnes. What is needed by the country by 200 AD will be 240 in llion tonnes. Therefore, efforts have to be made in the remaining 15 years to produce as much as about 90 million tonnes of additional foodgrains or even perhaps more.

Vice-Chairman (Shri pawan Kumar Bansal) in the Chair

that is the case. the Ministry been vary serious have the Government of India been very serious in meeting this huge requirement of food production which is likely to be the demand of the country when we enter the 21st Century? Sir, from 1951 to 1985-86 that is till the end of the Sixth Five Year Plan, we have been able to increase the land under irrigation from 22.6. million hectares to 60.8 million hectares though the potential as expected at the end of the Sixth Five Year Plan was 68 million hectares. I mean as much as 48.2 million hectares of land has been brought under irrigation during a period of 35 years. At the same time, the Water Resources Ministry in its Annual Report tells the country

that they will be able to reach the potential of 113 million hectares by the turn of the century, which means as much as about 53 and odd million hectres of land will be brought under irrigation. Sir, if they could bring not more than 48.2. million hectres during a period of 35 years what is that which is going to be a on miracle on the part of the Union Ministry that they will be able to achieve with in a period of 15 years as much as 53 and odd million hectres land under Sir, if we look at the effort that has been made even during the current year and the previous year, there appears to be no such indication that the Ministry is very serious about bringing a larger acreeage under irrigation and thereby meet the increased requirement of food by the 21st century. Sir, if we look at the outlays over a period of time and if we allow for the increase in the prices, etc. and thereby reducing the rupee value, what has been done during the period from the Sixth Plan to the Seventh Plan has not been substantial. That means, if during the Sixth Plan period they fell short by about 8 million hectares in achieving the potential, and if this is the indication, in the coming three Plans they will be falling for short of the expectations and they will not be able to bring under irrigation the targated acreage. Therefore, I feel that the Union Government is not very serious as far as this matter is concerned.

Sir, one thing is normally said that water is a State subject. But at the same time the Annual Report tries to claim that they will be able to takeover the functions of the State Governments by creating certain institutions I have read in the newspapers also that there is a thinking on the part of the Union Government to make this a Concurrent subject. This is once again another aspect of the Union Government's endency and trend to make inroads into the autonomy and the functioning of the States. Therefore, I would like to ask the hon. Minister to reiterate on the floor of this House that he will not make any attempt to make inroads into the States' subject as it is.

[Prof. C. Lakshmanna]

Then, Sir, if we look at this, we see that there are certain basic decisions which have to be taken. Sir, I would like to refer to the linking of several rivers in this country. Some time back, there has been a talk, but the talk has been in the reverse gear, that is, trying to link the rivers in the South first and then trying to link the linked rivers of the South with the North. However, there have been continuous efforts made in the past of the need for bringing about a national grid in the water resources. Sir, it was first Shri Srinivasa Iyengar, etc. in the preindependence days who talked about such a need for a grid. Subsequently, it was Sir C.P. Ramaswami Ayyar who also talked about the need for linking the waters. But, then, Sir, it was further followed up by Dr. K.L. Rao. Since Dr. K.L. Rao ceaced to be the Union Minister of Irrigation, no other Irrigation Minister or Water Resources Minister has ever talked of the linking of the Waters. And not only that, Sir, during that period a United Nation's committee was invited to examine the proposal. The U.N. Committee went into the whole question and they came to the conclusion at that time that, it was in 1972, the concepts and plans as formulated by the then Irrigation Ministry were sound and that they should be pursued. (Time bell rings)

Is the time over, Sir? What is this?

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): You have already taken eight minutes and there are two minutes more.

PROF. C. LAKSHMANNA: I do not know that is happening.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Your total time is ten minutes, out of which you have already taken eight minutes. Ten minutes for your party is the time fixed.

PROF. C. LAKSHMANNA: Even with half the strength of the Members we used to have much more time.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): It is the Business Advisory Committee which fixes the time. So, please be brief and try to concluded.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Sir, what is the total time fixed?

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): The total time fixed is four hours, out of which one our and fourty-three minutes are over yesterday.

Yes, Prof. Lakshmanna, please try to conclude now.

PROF. C. LAKSHMANNA: Apart from what has been commented by the United Nation's committee appointed by the Government, Sir Arthur Carton about 125 years back talked about the linking of various rivers and he made a beginning by creating Buckingham canal, linking Kakinada with Madras and on the way, linking two or three rivers. If that has been the case what has been done during all these years for bringing about a national grid in this country which alone could have solved the problem of the surplus waters of some areas being taken to the drought affected places in other areas. I am having in mind how it could have benefited Gujarat, I am having in mind how it could have benefited some of the parts of Karnataka, I am having in mind how it could have benefited some of the dry parts of Andhra Pradesh and Tamil Nadu, and so on and so forth. But, unfortunately, no serious effort has been made during the last 14 years since the last attempts were made to move in this direction. Therefore, Sir, it is time that something is done in this direction.

Secondly, Sir, when the goal of the country today is to increase food production and to bring more areas under irrigation, I see no reason why some of the projects which have been submitted from a number of areas have been delayed on one condition or th

other. I am having in mind the Polavaram project of Andhra Pradesh. The first report was submitted in 1978 and the Polavaram project has been cleared from all the political angles. There is no problem about it. The Governments of Andhra Pradesh. Madhya Pradesh and Orissa have cleared it and they have signed an agreement and it is a project built in an area which is already surplus in food production, in an area where there is surplus electricity. Therefore, whatever additional production will take place as a result of the completion of the Polavaram project, will go to the national pool. That means it will go to mitigate the problems faced by the country in terms of food production. Therefore, I see no reason why this project has not been cleared even now. Not only the Chief Ministers of Andhra Pradesh, including the present Chief Minister who has often met the Prime Minister and the Minister of Water Resources and also the Members of Parliament from Andhra Pradesh and the Irrigation Minister of Andhra Pradesh have been meeting and pressing for the clearance of this project, but nothing is happening, nothing is forthcoming.

On the other hand, one point was raised, what about the money? Sir, in this connection it is our understanding that the World Bank and such bodies are willing to help in the completion of such a project. Therefore, money will not be a problem. But the problem is with the Union Government. The problem is that the Union Ministry of Water Resources for some reason or the other. I do not want to attribute motives, I do not want to cast aspersions, is not sanctioning a project like the Polavaram project, which is having the least political contours of all and it is being delayed.

Then, Sir, when it comes to the question of projects, the Union Government including the Prime Minister, unfortunately, take sometimes very partisan stands. Only the other day when Members of the other House requested the Prime Minister

for clearance of Yeleru project, I do not know why the Prime Minister felt so touchy about it and he started saying that the project could not be cleared because out of 10,121 persons who are affected and displaced, 3,000 people are from the Scheduled Castes and the Scheduled Tribes. I would like to state on the floor of the House that Andhra Pradesh Government is as concerned as anybody else in this country in protecting the interests of the Scheduled Castes and the Scheduled Tribes, which has been shown by the various measures that have been taken by the Andhra Pradesh Government over a period of 3-4 years. We have been doing everything that is possible for Scheduled Castes and Scheduled Tribes, Therefore, if somebody tells it that we are not concerned for the welfare of the 3,000 Scheduled Caste and Scheduled Tribe people out of 10,121 persons affected as displaced persons, I am not going to accept it. On the other hand, the particular G.O. which must have prompted the Minister to say that, is not from the Telugu Desam Government; it is the G.O. which was issued by the Congress Government in 1980 in the month of March. The Telugu Desam Government has been now wanting to do all that is best. (Time bell ring). On the other hand, this Yeleru project is also interlinked with Visakhapatnam steel plant. In 1989, this steel plant is coming into existence, as per the statement of the Minister of Steel, and unless this Yeleru project is completed, water cannot be supplied to such a nationally important steel mill that is Visakhapatnam. at coming up Therefore, there is an impending need for clearance of this project. Instead the union Government is taking refuge under certain minor things which may not be relevant or irrelevant-it is not proper on the part of the Prime Minister or the Minister of Water Resources or the Union Government to postpone the clearance of a project like Yeleru project. Therefore, I would seck indulgence of the Minister and

[Prof. C. Lakshmanna) request him to clear this project as soon as possible.

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There are several other projects, as I told you earlier, whether it is Srisailam project, right canal or left canal, or many other projects which are pending, and which are for the betterment of the country as a whole. The Telugu Ganga project is within the paramount contours of Bachavat Committee and nothing more than that and, therefore, there is no need for any further clarification, and it is expected to do two things; firstly, to take water to much parched Madras City; secondly, this canal will pass through for about 400 Km in an area which has been perennially affected by drought, famine and so on. You just cannot take a canal of 400 Km length passing through such parched lands without giving a margi-nal benefit to the people. Therefore, the people of Rayalascema have a legitimate right in asking for irrigational facilities arising out of the surplus water as determined by Bachawat Committee and meant only for Andhra Pradesh as clarified by Bachawat Tribunal. Therefore, when we ask for clearance of the project, it is within the boundaries of accepted norms. The Union Minister of Water Resources will do well to clear this project also as soon as possible...

SHRI R. MOHANARANGAM (Tamil Nadu): Immediately.

PROF. C. LAKSHMANNA: Yes, immediately. And now finally I come to a few suggestions.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): You have taken double the time already. Please conclude.

PROF. C. LAKSHMANNA: The national projects need to be completed. We have been saying this in view of the importance of

some of these projects like Polavaram project. I do not have the time: I can give a whole list of such projects. The Union Government should think in terms of meeting the needs of those projects in the interest of the country as a whole and if necessary, my suggestion is, there has to be a separate fund created for meeting such irrigational needs. Unless that is done, the burden on States with multifarious activities that have to be taken up by them, will increase. There are millions and millions of people who are now groaning below the poverty line, who have to be lifted above, and the States will find it difficult to do it. Therefore, I suggest that the Union Government should think in terms of creating a separate fund for implementing the irrigation projects and make that money available to the States so that these projects of national importance can be completed in order that the foodgrains production will not be a problem in the year 2,000 A.D.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BAN-SAL): Mr. Lakshmanna, you will have to conclude now, otherwise, I will have to call upon the next speaker. You have already taken about eighteen minutes whereas you have been allotted only ten minutes.

PROF. C. LAKSHMANNA: Another point is about medium and minor irrigation projects. Enough importance has not been given to the minor irrigation projects, which will ultimately prove to be of benefit to the nation. Therefore, I would suggest to the Water Resources Minister to give more consideration to minor irrigation works spread throughout the country in different States.

Finally, Sir, there are about 181 major irrigation projects which have to be completed and they are being prolonged. The cost is shooting up. Therefore, unless a policy is

adopted by the Government to expeditiously complete these major irrigation projects all over the country, the escalation in cost will lead to a situation where the very purpose for which these projects were started may be descated. Sir, in the end, I would request the Union Water Resources Minister to preside over the prosperity of the country. You do not become a person to preside over the liquidation of the country's progress. If you have to do the former, you will have to take an objective and nationalistic outlook. In taking such a nationalistic outlook, kindly do not take a partisan attitude. not try to look at this problem from the regional or ruling party point of view. Today, all parties are regional and all parties are national. All parties are equally serving the interests of the nation. This is paramount in their thinking. Therefore, I would once again request you to look at this problem in a national perspective and do something for the well-being of the people so that the estimated need of 240 million tonnes of foodgrains is met by the time we go into the Twenty-first Century and the people in this country will have more than the 145 kg. per capita consumption which is the standard of consumption today unfortunately.

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VICE-CHAIRMAN THE(SHRI PAWAN KUMAR BAN-SAL): Mr. D.G. Patil.

राम चन्द्र विकल (उत्तर प्रदेश) **महोदय**, मेरा नाम था ।

उपसभाध्यक्ष (श्री पवन क्मार बांसल) ः। इनके बाद में हैं आपका नाम ।

श्री राम चन्द्र विकल : उसको पीछे क्यों डाल दिया ? कल मेरा नाम पकार दिया था और कहा था आप कल बोल लेना ...

उपसभाध्यक्ष (श्री पवन कुमार बांसल) : मुझ मालूम नहीं । मेरे पास यह लिस्ट है। इसमे आपका नाम है। जब आपका नाम आएगा, आपको ब्लाऊंगा

(व्यवधान)...विकल माहव, कप्रया आप बैठ जाइए । मेरे पास पहले उनका नाम उनको बोलने दीजिए । श्री पाटिल ...

SHRI DINKARRAO GOVIND-RAO PATIL (Maharashtra) Mr. Vice-Chairmar., Sir, I start with the best example of the worst-affected State in regard to the problem of water resources, which we are discussing today. Maharashtra is facing a desertification mainly due to an alarming decline in the rainfall, a high rate of evaporation and adverse terrain conditions. In the wake of this, the Central and the State Governments will have to impose a ban on the pumping of well water for irrigation during summer and ban on digging of new Sir, the total area under cultivation is 211lakh hectares of which only 10.5 per cent is under irrigation. Around 59 per cent of the land is irrigated by over a irrigation. million wells. A study carried out by the Ground Water Survey and Development Agency of 2,000 observation wells has revealed that the summer water table is totally absent particularly, in areas located in the highest reaches of the watershed. The water which is reached is in hard rock and it gets completely dried up during summer. The drinking water problem in the State has aggravated mainly due to the occurrence of hard rock over 93 per cent of the area. conditions prevail Drought almost every year in some parts of the State. While the area of high rainfall and assured rainfall zones also face scarcity conditions quite frequently.

The geomorphological conditions are also responsible for the drinking water shortage, as nearly 40 per cent is marked by hilly terrain. large areas rainfall is very scanty, ranging between 400 to 500mm and as a result most of the streams and other surface water hodies dry up.

Nearly 300 villages in the State are located in difficult hydrogeological terrains, where the ground water sources are not perennial with dependability within a reasonble shallow

[Shri Dinkarrao Govindrao Patil] depth. It is also absent in greater depths. GSDA, that is, Ground Water and Development Agency has made an assessment of ground water annual reacharge and availability of resources. The State can be divided into 1481 ground water reservoirs of water sheds considering the recharge and capacity of yields. It has also been observed that the yields from the jack wells are reduced during the summer and even pipe water supply schemes are meeting only the partial requirements of the rural population.

Temporary pipe water supply scheme introduced by the State Government three years ago prove to be However, most unsuccessful. scheme is still continuing as local leaders and politicians have vested interests. It is alleged that PVC pipes are found missing at many place. Even Sir, borewells drilled upto a shallow depth of 30 to 50 meters. during the severe drought in 1973 are getting either dried or giving extraction vields. The ground water through dug wells for irrigation has already been bited in the over exploited areas, identified and declared as a dark and greywater sheds by the GSDA.

The number of difficult villages in the State is 17,112 having no source of drinking water. The efforts are being made, undertaking experiment of rock fracturing to develop ground water storage recharge for making available drinking water during summer. GSDA Director told that the percentage of unsuccessful bore wells is negligible, although it is high in Kokan areas. The failure is attributed to various hydrological conditions. Under these circumstances, Sir, I have to make same suggestions.

Firstly, the water should be redistributed on the basis of social justice. In fact, I found that all irrigation facilities are made for big landlords and their cash crops, like sugarcanes for sugar factories which are in the hands of sugar kings who have dominated the politics. Sir, sugarcane crops require 150 to 175 inches water. It means ten times more water than the other crops. The crop needs the water continuously for 12 months. It meens, sugarcane crop consumes the whole water i.e., the water from natural sources of rainfall and also from storage of waterlike dams etc.

The small holders are unable to get the water of their rabi and kharif crops and, therefore, they become the landless labourers. Due to sugarcane crops the lands under irrigation water for 12 months become salted lands which are now 4 P.M. out of use. Due to continuous sugarcane crop, the capacity of the land for production comes down day by day. And thousands of acres have become salted and out

of use.

So water should be redistributed on a priority basis -- i.e. first to drinking water for human beings secondly water for and animals, the bread of common people and lastly, water to the cash crops like sugarcane, grapes etc. We that the sugar factories in Maharashtra use the water for their sugarcane areas in such a way that they make corruption of water, they make wastage of water, they misuse the water. Not only this, Sir, but they snatch the water and bread also from the mouth of the common beople who are thirsty for water and hungry for bread. So my sub-mission to the hon. Minister is that where there is such a condition, there should be a law for giving water to the lands only for 8 months. Water is a national property, but we build dams from public smance and these dams are being used by a few handful big landlords. So water should be distributed on the basis of justice with a controlling system.

My last suggestion, Sir, is about the Plan for inter-linked rivers. Our young and dynamic Prime Minister, Shri Rajiv Gandhi should give highest priority in his "Build India" crusade to the construction of the Himalayan Garland Canal with a common grid of India's rivers to conserve India's vast potential of water resources and overcome the annually recurring cycle of flood, drought and famine.

The media has sirce featured facts and figures of the appalling tragedy wrought by this year's drought in half-a-dozen. States costing each one of them an expenditure of over one crore of rupees per day in drought relief, aside from the tragedy of millions of people subjected to waterless famine, starvation and migration.

The national river water grid assumes paramount importance today in the light of the failure of monsoon in several States for two successive years, destroying vast acres of food crops and threatening to turn them into a desert waste.

Digging of more bore-wells to tap underground water resources is a slow and time-consuming process, apart from being a costly exercise in Maharashtra alone. The cost of supplying well water rose from a mere Rs. 3.5 lakhs in 1972-73 to Rs. 117 crores in 1985-86.

How long, Sir, then are the people to be thrown at the mercy of the vagaries of the monsoon and a national. water grid alone can halt this recurring tragedy, the works aspect of which is the fact that since the days of Visveswaraya, we have had a succession of blueprints of projects mocking successive governments with the time's most tremendous opportunity to transform India most fertile granary into Asia's with a bounding water sources which feed even the deserts could Arabia.

With this, I conclude. Thank you.

श्री कीताल पति मिश्र (बिहार) उप-सभाध्यक्ष महोदय, छठी पंचवर्षीय योजना में सरकार ने जो लक्ष्य तय किए थे उनकी कितनी पूर्ति हुई, मैं थोड़ा सा उसका चित्र रखना चाहता हूं। एक एक राज्य का जो लक्ष्य रखा गया था उसमे कितना नीचे रह गया, यह मैं बताना चाहता हूं।

आंध्र में 1 लाख 84 हजार हेक्टेयर पर सिंचाई नहीं हो सकी, असम 83 हजार हेवटेयर, बिहार में 1 लाख 66 हजार होक्टोयर, हिमाचल प्रदेश में 2 हजार होक्टोयर, कर्नाटक में 4 लाख 67 हजार हेक्टेयर, इस प्रकार कृत मिलाकर 24 लास 77 हजार हेक्टोयर जमीन टारगेट के नीचे रह गई; जिसमें सिंचीई की व्यवस्था नहीं हो सकी । माननीय शंकरा-नंद जी यहां पर बैठे हुए हैं। मार्च में लोकसभा में एक सवाल के जवाब में उन्होंने स्वीकार किया है कि 181 ऐसी योजनाएं है जिनके मूल में प्राक्कलन बना था 3481 करोड़ लेकिन बढ़ते बढ़ते वे योजनाए पहुंच गई 16372 करोड़ रुपये पर । फिर पूरी नहीं हुई । 181 योजनाओं मे 108, सातवीं पंचनर्षीय योजना तक आ गई । एक विशेषज्ञ ने अभी रिमार्क किया है, जिसे मैं पढ़ दोना चाहता हूं--of Mr. K. Ramanujam:

"The picture of the major and medium irrigation which emerges from a study can only be described as chaotic. It is quite unlikely, however, that there will be a sudden change of heart on the part of our irrigation establishments. What will perhaps ultimately decide the issue the fact that major and medium projects are no longer financially viable and therefore do not seem to have much chance sustained force till 2010 A.D. in the manner envisaged their patrons."

जपसभाध्यक्ष महोदय, जो हमारी योजनाओं पर काम कर रहे हैं, कई बार एसा लगता है कि अपनी क्षमती के बार में विचार नहीं करते हैं। अपनी आधिक क्षमता पर विचार नहीं करते हैं। कालान्तर में योजनाओं की कीमत इतनी बढ़ जाती है कि

[श्री कौलाश पति मिश्र]

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उनकी पूर्ति होगी या नहीं, इसके बारे में भी विचार नहीं करते हैं। महत्वाकांक्षा रखनी तो अच्छा बात है, लेकिन व्यावहा-रिकता से परे भागते जा रहे हैं। हुक्मदेव नारायण जी ने कहा था कि हमारी सरकार शीवातिशीव अपनी क्षमता के अंदर इन साधनों के ऊपर सिंचाई उठा सकती है। एक राज्य का विचार करने के बाद राज्य का 300 करोड़ रुपये बजट इरिगरेशन का बनता है, अगर गौर करके देखे तो मेजर इरिगेशन, माइनर इरिगेशन मीडियम इरिगेशन के 300 करोड़ रापये में से माइनर इरिगेशन के लिए 5-7 करोड़ रो ज्यादा रिश ही नहीं रहती है। माइनर इरिगेशन के नाम पर राज्यों अलग से राशि होती ही नहीं है। मैं बिहार से जाता हूं, श्री रामश्वर ठाकुर बैठे हुए हैं, मुझे याद है एक बार मूझ वें ले गए थे बिहार में एक छोटा सा बांध संथाल परगना जिले में बांधा गया था। उसकी लागत 3 लाख रुपये थी और सिंचाई 2 हजार एकड़ में हुई ।। खासकर पहाड़ी इलाकों में जहां छोटे छोटे सात हैं, छोटी योजनाओं के उत्पर 2 लाख, 3 लाख, 4 लाख, 10 लाख, 20 लाख रुपये सर्च करके लघ्योजनाएं खड़ी की जा हैं। योजना श्रूक करके तीन चार महीने में पानी मिलगा शुरू हो जाता है। करोड़ों क्री योजनाए बनती है, विधिवत समीक्षा नहीं होती, कोई छानबीन नहीं होती और अधुरी पड़ी रह जाती है। बड़ी योजनाएं शुरू कर दोते हैं लेकिन से खेतों में पानी जाने के लिए जो नालियां चाहिए, वे नहीं बनती हैं। उसका परिणाम यह है कि राज्ञि पूरी तरह बरबाद हो रही है। महोदय, मुझे एक बात और कहनी है कि नये सिंचाई के साधन आवश्य-कता के अनुसार खड़े नहीं कर पा रहे हैं लेकिन जो पहले से चालू है सिंचाई के साधन उनको भी वर्बाद करने पर तुले हुए ही। बिहार में एक सोम सिंचाई योजना है। यह आज से शुरू नहीं हुई 112 वर्ष पहरी यह योजना शुरू हुई थी । मध्य प्रदेश से यह सोम नदी आती है पर्वतों से होती हाई और उत्तर प्रदोश से जो रहेन् नदी निकलती है वह भी इसमें आकर मिलती है। अंग्रेजों ने इस पर विचार करके देखा

कि अगर यहां पर एक बांध बना दिया जाए, यहां से नहर्रे निकाल दी जाएं तो नदियों को द्वारा यह इलाका फर्टाइल बनाया जा सकता है, उपजाऊ बनाया जा सकता है। 1874 मंसोम नदीके उत्पर बिहारके अन्दर डिहरी में सिंचाई परियोजना श्रूह हुई । उस समय जब नहरे चालू हुई तो थोड़ा सा जल स्तर उत्तेचा करने के लिए डिहरी के पास एनीकर बनाया गया । यह एनीकर बन जाने के बाद 6 लाख एकड़ जमीन पर सिंचाई अच्छी तरह से होनी शुरू हुई। फिर लगा कि इन नहरों में वालू आ रहा है ता इसकी भी मरम्मत की जाए। मात्र 21 करोड़ की लागत से उसी डिहरी के पास एक बैराज इन्द्र-पूरी पर बनाया गया । इन्द्रप्री वैराज बन जाने के बाद 6 लाख एकड़ से बढ़ कर 17.5 लाख एकड जमीन पर सिंचाई होनी शरू हुई। लेकिन इसी बीच में एक दूसरी चीत शुरू हो गई। चर्चायह हो रही थी कि नहरौं को सुधार दिया जाए तो 17.5 लाख एकड़ से बढ़ कर 37 लाख एकड जमीन में सिंचाई होना शुरू हो जायेगी और बिहार की पांच जिलों को इससे लाभ होगा । आज भी यह इलाका भारत के अन्न के मामले में सबसे अच्छा उपजाक इलाका है। लेकिन दुर्भाग्य से गलत योजनाओं के कारण अब वह डिजर्ट बनता जा रहा है। रहेण्ड नदी के उत्पर विद्यत और सिंचाई परियोजना चालु है। अन्तर्राष्ट्रीय नियम होता है कि जहां पहले से सिंचाई हो रही है, नही जिस-जिस राज्य में बह कर जाती है और सिंचाई जहां खेताँ में हो रही है वहां की सिंचाई मारी नहीं जा सकती । लेकिन फिर भी रहेण्ड के उत्पर वांध बना । बिहार में उस समय जो मुख्य मंत्री थे, मैं नाम नहीं लेना चाहता, उनकी उस इलाके का पता नहीं था फिर भी यह एक समभाति के चक्कर मं पड़ गये। 1973 में समभौता कर दिया गया । यह बताया गया कि पानी मिलता रहेगा, शर्त भी जोड़ दी गई । 6 हजार क्यूसेक पानी इस इलाके में मिलता रहेगा । लेकिन यह मामला वहां पर ठीक नहीं बैठा । उसी रहेण्ड की उत्पर अब चार सुपर थरमल पावर स्टेशन बनने जा रहे हैं और हर एक का कजिमिटन युनिट वनने जा रहा है। उस डिहरी इलाक में हा-हा कार मचा हुआ है। सब चिल्ला रहे हैं। एक बार नहीं 10 बार पत्र भेज चुके हैं। केन्द्र सरकार से आग्रह होता रहा है लेकिन केंद्र सरकार मौन साथे हुए हैं।

में माननीय मंत्री जी से आग्रह करना चाहता हू कि इस अच्छे इलाके को, अच्छी सिंचाई वाले इलाके को आप बर्बाद मत होने दीजिए। मैं कह नहीं सकता कि जो समभ्जीता हो गया. जो योजनाएं बन गई आप उसको कितना रोक मकोंगे ? लेकिन एक काम अब जो किया जा सकता है कि इन्द्रपुरी के उजपर पहाड़ से जो लगातार पानी गिर रहा है कधवन नाम की जगह है वहां पर आप एक बैराज बनाए। पहाड़ से गिरने वाले पानी को उसमे रोकियें। रोहण्ड से आने वाला पानी पड़ेगा इसलिए कधवन पर बैराज बना कर इन्द्रपुरी बैराज म[ै] पानी पहुँचाइये । इस वक्त 17.5 लाख होक्टोयर के उत्पर सिंचाई हो रही है उस को घटने मत दीजिए और अगर बढ़ा सके तो 37 लाख होक्टोयर कं उत्तपर ले जाइये । मैं कहना चाहता हुं कि इन पांच जिलों के खेत जो पहले से सींचे जा रहें हैं उनको अगर बर्बाद नहीं किया तो बिहार जैसा एक प्रदेश अपने को तो खिलाये-गाही साथ ही भारत के अन्य भागों को भी खिलाने में पंजाब से किसी भी तरह पीछे नहीं रहेगा और यह खिलाने के लिए तैयार हैं। मैं जोर देकर कहना चाहता आदरणीय मंत्री जी इन्रप्री के उत्पर कथवन बैराज बनाने के लिए आप पहल कीजिए क्यों-़िक यह राज्य सरकार से नहीं हो सकेगा। यह काम राज्य सरकार कर्ता नहीं कर पाएंगी । आज नदियों का आधुनिकी**करण** करने की बात भी कही जाती है। बिहार के मुख्या मंत्रीने अपने एक भाषण में कहा कि हमें वर्लंड बैंक से 13 सौ करोड़ रुपयों का लोन मिल रहा है। लेकिन वर्ल्ड बैंक से यह 13 सो करोड़ रुपयों की राशि तभी मिल सकती है जब बिहार सरकार 8 सौ करोड़ रापये अपनी तरफ से पौदा करे । बिहार 8 सौ करोड़ रापयों मर**कार के** लिए की राभि पदा करना संभव नहीं है। उनसे यह काम होने वाला नहीं है ।

अन्त मं एक पाइन्ट मं और निवेदन करना चाहता हूं और यह आग्रह करना चाहता हूं कि को सेन्टरली स्पोन्सर्ड योजनाएं हैं जिसमें छोटी छोटी योजनाए चलती हैं उनके लिए एक शर्त यह रखी जाती हैं कि उनका 50 प्रतिशत खर्च राज्य सरकार होगी। अभी स्थिति यह हैं कि राज्य सरकार यह खर्च नहीं दे पाती हैं, इसलिए इस राशि का उपयोग नहीं हो पाता है। इस संबंध में मेरा आग्रह यह है कि जो सेन्ट्रली स्पोन्सर्ड योजनाए माइनर इरोगेशन प्रोजेक्टस है उनमें आपने जो 50 प्रतिशत का बंधन लगा रखा है उसको आप समाप्त कोजिए और इन छोटी योजनाओं को, लघु सिंचाई योजनाओं को. चलाइये । आप बडी योजनाएं के तैयार कीजियं, लेकिन छोटी छोटी सिंचाई योजनाओं को चलाइए। आप जब सिचार्ड योजनाओं का आंकलन करते हैं, बनाते हैं, उनके लिए बजट एलाट करते हैं तो उसमें आप हिम्मत करके 50 प्रतिशत बडी योजनाओं के लिए 50 प्रतिकत छोटी योज-नाओं के लिए निर्धारित कीजिए । बाद राज्य मरकार गांवों में और दार-दराज के इलाकों में लघु सिंचाई गोजनाओं को चालुकरं। जब तक आप इस प्रकार से लघ सिंचाई योजनाओं की तरफ ध्यान नहीं दंगे तब तक वर्ल्ड बैंक, आई. एम. एफ. और अन्य स्थानों से मिलने वाली राशि से कोई फायदा नहीं होगा । अभी हालत यह है कि योजनाओं के लिए राशि निर्धारित कर दी जाती है उन योजनाओं का न्वयन दो-दो और तीन-तीन सल तक भी नहीं होता है और उसका परिणाम यह होता है कि इस बीच में कीमतों बढ जाती हैं। जो योजना 3 हजार 481 करोड की थी वह 16 हजार 372 करोड़ रापयों की हो जाती है । उसी प्रकार से 181 योजनाओं म[े] से आज 108 योजनाएं अधूरी रह गई हैं। जब तक आप इन समस्याओं पर गंभीरता से विचार नहीं करेंगे तब तक सातवी योजना मं भी इनका विस्तार नहीं हो सकता है।

शी राम चन्द्र विकलः उपमभाध्यक्ष महादय, आज जल संसाधन मंत्रालय की महत्वपूर्ण चर्ची में मुभे भी बोलने का जो मौका मिला है उसके लिए मैं आभारी हुं। किसानों की मूल आवश्यकताए बीज, खाद और पानी नहीं ह**ै** तो लेकिन अगर पानी और खाद बेमाने हो जाते हैं। किसानों को पानी की सबसे पहले आवश्यकता हमारी केन्द्रीय है। उसकी पुर्ति करना सरकार और राज्य सरकारों का जला दायित्व है। मेरे देश की भौगेलिक स्थिति और प्राकृतिक स्थित कुछ प्रकारकों है कि कहीं तो

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इम्ती है और बाढ़ आती है और कहीं सूखा पड़ा होता है। आज भी हमार देश के कई हिस्सों में जैसे गुजरात, महाराष्ट्र, मध्य प्रदेश और कर्नाटक मो अनेक इलाकों में सूखा पड़ा हुआ है। वहां पर पीने के पानी की समस्या उत्पन्न हो गई है। मानवों के लिए पीने के पानी की समस्या खड़ी हो गई है। मवेशी तो दूसरे नम्बर पर आते हैं। उनकी लिए भी पानी की भयंकर समस्या उत्पन्न हो गर्इ है । हमारे दिश में जिन इलाकों में अतिवर्षा होती हैयाबाढ़ आती है पानी को[े] रोकने के **तभी दलों** की तरफ से काफी चर्चा इ और सभी ने इस पानी को रोकने के लिए अपने सझाव दिये हैं। सभी तरफ से यह कहा गया है कि इस पानी को रोक स्खाग्रस्त इलाकों को दिया जाना चाहिये। मभी बन्दोलभण्ड क्षेत्र का उतर प्रदेश का तजुर्बा मालूम है। उतर प्रदेश मीं बुन्दोतसण्ड क्षेत्र के किसा छोटे छोटे बंद बनाकर उस पानी को रोकते हैं और समय **पड़**ने पर उसका उपयोग करते हैं। सरकार किसानों की इन छोटे छोटो बांधों को बनाने में मदद करे तो इस समस्या का समाधान हो सकता है। हमारे देश मे बहुत से एसे इलाके हैं जहां पर नड़ी निर्देयां नहीं हैं। जैसे राजस्थान का रोगिस्तानी इलाका है े जहां पर कुछ छोटी छोटी निदयां हैं जो 10-20 मील तक चलती है। उन छोटी छोटी नदियों के पानी को बांधा जा सकता है और उसका कियाजा सकताहै। इसी प्रकार से बरसात के पानी को भी बर्बाद होने से रोका जा सकता है। मैं समझता हूं कि अगर इस प्रकार से योजनाए बनाई जाये तो इस पानी का काफी उपयोग हो है। साथ ही पानी के अलावा जो हम बढा सकते हैं वह वन हैं। आज की ब्हात कभी होती जा रही है। भी हमारे पानी के संसाधनों में कमी कर रहा है। हमें वनों का जो कटान है उसको रोकना चाहिए और अधिक वन लगाने चाहिए। जहां पानी के विवाद का सवाल है, वह चाहे काबरी जल विवाद ही, चाहे जम्मा का

विवाद हो, चाहे सतलुज विवाद हो और चाहे गंगा का विवाद हो, ये विवाद यह सही है कि किसानों की बहुत बड़ी आवश्यकता है। टल एड पर जो किसान ह⁴ चाह³ केनाल हो या माइनर **इरीगे**शन के साधन हो वहां तक पानी पहुंचता ही नहीं हैं। यह सब राज्यों की होलत हैं। जो निर्दर्यों के उद्गम स्थान है, जहां से पानी निकलतो है नहरं निकलती है वहां ज्यादा लोगॉ फायदा हो जाता है और जा आखिर होते हैं, टेल एंड पर होते हैं एसे किसानों की दशकापी किकायत बनी हुई उनको पानी फिलता हो नही हैं। इसिट्यों एसे कछ उपाय किये जाये जिससे जो आहिर के किसान है और अगर वहां तक नहरों से पानी नही पहुंचता है और वहां जमीन ठीक है तो वहां पर ट्यूबवेल लगाने चाहिए नहर के इलाके से एसे स्थानों को निकाल देना चाहिए । जितना पानी हम दे सकते हैं उससे ज्यादा कमांड एरिया हमको नहीं दनाना चाहिए। मगर कमांड एरिया बहुत लम्बा चौडा बन जाता है और उसमे सब किसानों को फायदा नही पहुंचता । इसलिये एसे एरियाज के लिए ट्यूबर्वल की व्यवस्था करनी चाहिए ताकि इहा खेतों में पानी पहुंच सके। ये कुछ प्रेक्टिकल एंसी बातों है जिनके आधार पर हम थोडा बहुत किमानों की परशानियों को दरकर सकरो है।

जहां तक पानी का विवाद है वह इस तरह से नहीं बढ़ाना चाहिए जिससे हमारी राष्ट्रीय एकता को सतरा हो । उहां हमारी राष्ट्रीय एकता को वैसे ही अनेक प्रकार से खतरे हैं वहां हमें पानी के विवीद कों लेकर राष्ट्रीय एकता के लिये खतरा पैदा नहीं करना चाहिए। यह अच्छी बात नही है। यह दो देशों का विवाद हर प्रांत की अपनी आवश्यकता है और हर एक राज्य चाहता है कि उसको अधिक से अधिक पानी मिले। इससे कभी कभी यह विवाद हमार देश की एकता के लिये भयंकर खहरा बन जाता है। इसिनये हमें बड़ी होशियारी से, बहुत समभदारी से और सद्भावना के साथ अधिकारियों और कर्मचारियों को

मिनकर इस भावना से जो इन इलाकों में उत्तेषना पैदा होती हैं, उसको रोकने की कॉशिश करों और उनकी कठिनाइयों को दूर करने की कोशिश करें।

जहां तक हमारे मौसम वैज्ञानिकों कार्य है वह भी इसमें महायक हो सकता है। गरजकर छींट चाहे जब मून लो रिकार्ड पर। एसा है कि टांप भरा हाआ है और उसको जब चाहे तब बजा दोते हैं। उसके मताबिक गरज के साथ छींटे पड़े या न पड़े कोई जरूरी नहीं है। मैं रोज रोडियों में यह सुनता हो । इसलिये मै चाहता हा कि मौसम वैज्ञानिकों को इस बार में एलटी रहना चाहिये। इसकी जानकारी करने के लियं मौसम विज्ञान की किन किन चीजों की जरूरत है। हमारे सौसम वैज्ञानिक को हमारे प्राने लोगों की जो उक्तियां है उनको देखना चाहिए। एक एक एसी उक्तियां हैं जो कि आज भी सही और फिट बैठती हैं। कितानों के फायदे में वे अकाटय है कोई उनको काट नहीं सकता । वे बिल्काल सही वैठती हैं। हमारे पश्चिमी उत्तर प्रदेश में एक वहत बड़ी प्रचलित कहावत है जो कि बिल्कुल सही दैठती है। मैंने इसको आजमाया भी है। कहावत है कि ? त्रालका-बाद (दिल्ली का पराना किला) विजयि नगली भाभाइ ढाये यह कहावत है कि जमना में बाढ जरूर आयोगी अगर पश्चिम-उत्तर दिशा में विजली चमकती हो । पश्चिमी हवा भी चलती हो और बादल बहुत काले हों और बग्ले उसके सामने जा रहे हैं तो हमारे बड़ो बढ़े कहते हैं कि बारिश भयंकर होगी और यह मत्य सिद्ध होता है। ऐसी वहात सी परानी उक्तियां हैं।हमारे यहां घीघ कवि की कहावत है कि तीतर वरनी वादिली विधवा काजल रख, ये बरसे वह घर करे इसमें मीन न मेख । यह बात सही बैठ जाती है । इस-लिए हमारे गाँसम विज्ञान के लोगों को भी पराने लोगों की उक्तियों में फायदा उठाने को कोशिश करनी चाहिए जो कि बिल्क ल सही बैठती हैं। साथ ही पानी के जो स्रोत हैं एक तो वर्षा है, दूसरा गमीन और तीसरा जो बर्फ पिघलती है उससे भी पानी मिलता है। वर्फ का पानी हम नहरों के जरिये ही दे सकते हैं, इसी तरह से बर-सात के पानी का उपयोग कर सकते हैं। जो जमीन का पानी है उसका उपयोग टयबवेली के जरियं करना चाहिए। लेकिन उपसभा-ध्यक्ष महादेष, दिक्कत यह ही कि राज्य सरकारों की योजनाओं का केन्द्र सरकार के साथ सामंजस्य नहीं है। अनेकों योजनाएँ बनी पड़ी है, अधरी बनी पड़ी हैं और जिन पर बहुत सा रापया बर्च हुआ है, यह योजनाएं इस्टोमेंट घटाने बढाने के नाम से लटक जाती हैं और आखिर में बासतौर में 31 मार्च को जल्दी सं जल्दी बहुत काम करते हैं। इसके बारे में पहले संगहीं गीचा जाता कि जी बजट जिस काम के लिए मकर्र है वह उस टाइम पर ही सर्च होना चाहिए। यह मच है कि समय बदलते ही महिगाई वढ जाती है। सगर कभी कभी दाग वढाने घटाने के नाम से ठेकेदार और इंजीनियर खद देरी करते रहते हैं। भें जल संसाधन मंत्री महोदय से यह कहूंगा कि बहात उपयोगी होगा अगर राज्य सरकार और केन्द्रीय सर-कार मिल कर के गोजनाएं बनाए और जो योजना एक दार बन जाए उसको कभी बीच में न रोका जाए उसको समय पर ही परा किया जाए चाहे कितानी इंडिनाई क्यों न हो । जो लडाई लड कर इस का समय उन से सावधान रहना चाहिये।

में इन शब्दों के साथ यह कहना चाहता हूं कि किसान को पानी की स्विधा देशव्यापी दी जाए तो अन्त के भंडार तो उसने हमारे भर दिये हैं, देश को आतम निर्भेग बना दिया है इससे वह और ज्यादा पैदाबान बढ़ा सकता है। किसान को पीनी, बीज और खाद की स्विधा दी जाए लेकिन इस में पानी सब से बड़ी प्राथमिकता है। इस प्रकार से मुक्तें सन्देह नहीं है कि हमारा देश बाद्यान में आतम-निर्भर ही नहीं सारी द्नियां को खाद्यान दे सकता है। इन शब्दों के साथ में अपनी बात समाप्त करता हो। धन्यवाद

SHRI INDRADEEP SINHA (Bihar): Mr. Vice-Chairman, Sir, I would just make a brief mention of the fact, that, as claimed in the report of the Ministry of Water Resources, during the last three decades and more of the post-independence period, we have made notable pro-

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gress in the direction of creation of new irrigations resources; but, as was pointed out by my friend, Professor Lakshmanna, that, progress is not adequate and at this rate, it is doubtful if by the end of the year 2000, the remaining target would be realized. I do not want to elaborate this point. But I want to draw the Minister's attention to the other aspect of the situation.

During these 37 years while, on the one hand, the irrigation potential has increased, the irrigated area has increased and agricultural production also has increased but, on the other hand, the flood prone and drought prone areas also have increased. Now, according to certain official estimates, in 1951, the area liable to annual floods was estimated at 1.23 million hectares. In this annual report of the Ministry, the area liable to floods now is estimated at 40 million hectares. So, there is more than 30-fold increase in the area liable to floods, and similarly, the drought prone area also has increased and in many of the official documents, we find that nearly 130 districts which lie in the Deccan Plateau and in the central region are the heart land of poverty. They are the core of poverty of the rural toiling masses in the India of today. So, I want to draw the Hon'ble Minister's attention to this sad fact that while undoubtedly some progress has been made towards the creation of irrigation facilities, but unfortunately, the other aspects of preservation of forests, preventing reckless deforestation, preventing reckless soil erosion, maintaining the ecological balance, these other aspects have been grossly neglected and some chaotic, unplanned and unscientific measures have been adopted which instead of improving the situation have rather helped in worsening the situation in certain aspects. Now, according to figures given in this annual report. the colossal sum of Rs. 2,568 crores was the estimated value of the damage done to crops due to floods and

cyclone last year. Due to flood. alone every year we are losing nearly Rs. 2,500 crores of crops. And if we add to the crop loss, the loss of cattle, the loss of houses, the loss of stored grain, the loss of lives, then according to certain estimates, the annual loss due to floods alone would come to about Rs. 5,000 crores. That the extent of the damage due to both flood and drought has been growing is also proved by the fact that the Central assistance which used to be of the order of nearly Rs.250 crores per year on each item in the last decade, has now come to nearly Rs. 500 crores on each item every year. That is about Rs. 1,000 crores per year the Centre has to give by way of assistance for relief to areas affected by flood, cyclone and drought.

So this is rather a serious situation that has developed. And this situation has developed not only because the Department or the Ministry or the Government have gone ahead with their programmes thoughtlessly but also because, together with going ahead thoughtlessly, they have gone in a reactionary direction. The hon. Minister will kindly excuse me for using this rather harsh expression because there is a definite shift in policy. When we compare today's policy with the policy adopted during the First Five Year Plan or the Second Five Year Plan, we find that definitely there is a shift. There used to be a Ministry of Irrigation and Power because the understanding was that irrigation and power, both, would come out of the same multipurpose projects, that the big river valley projects would give us not only irrigation and water, but they would also give us power. Irrigation and power used to be under the same Ministry. Now that idea seems to have been given up. Now we are almost at the other end, at the other extreme, when in the Seventh Five Year Plan, there is no proposal for taking up any new major irrigation project. All major river valley projects have been given up and

the emphasis is now on privately financed irrigation schemes. There has been a gradual shift from public sector irrigation or State sector irrigation or State owned irrigation projects to privately owned irrigation schemes....(Time bell rings) I will take a few minutes. I am raising a point which the hon. Minister...

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL):
I do not want to interrupt, but I am just cautioning you about the time. Please be brief.

SHRI INDRADEEP SINHA: I shall try to be brief. Now shift has been towards encouraging the digging of more and more wells and tubewells by individual land owners. Instead of the State creating irrigation facilities which can help both the rich and the poor, now the State is distributing subsidies and only the well-to-do farmers can afford to install tubewells. So Government has not only failed to break up the monopoly of land ownership in the hands of a tiny group of landlords, rather they have reinforced that monopoly by creating a monopoly of water ownership in the hands of the same tiny group of big land owners in the villages. So now we have triple monopoly, monopoly of land ownership, monopoly of resources and monopoly of monetary resources. All these monopolies are now concentrated in the hands of a small group.

And what is the Government policy now? Look at the allocation in this year's Budget; irrigation and flood control-total for the Seventh Five Year Plan-Rs. 835 crores; under major and medium irrigation it is only Rs. 50 crores; under minor irrigation it is only Rs. 135 crores; under command area development it is only Rs.500 crores under flood control only Rs. 150 crores. the allocations are SO meagre. From these meagre allocations it can be easily understoosd that the Government now do not attach any importance either to irrigation or to flood control or to drought control or to devising measures which can solve the problems of the flood prone and drought prone areas. So there has been a definite shift in policy. Therefore, this Ministry of Water Resources is like a firm which having lost its reputation has changed its sign board and has come out with a new sign board to attract new customers.

I would just refer to some problems of the north-eastern zone. According to the Seventh Plan the Approach Document and the report of the Econo mic Advisory Council appointed by the late Prime Minister headed by Prof. Sukhmoy Chakravarty according to all these official documents. The man thrust of the Seventh Plan in the field of agriculture should be to increase agricultural production in the north-eastern zone and in the drought prone areas of the Deccan Plateau. These are the two areas pointed out. How can it be done? The Agriculture Ministry talks of launching a second green revolution in the north-eastren zone, that is from Eastern U.P. to Assam including Bengal, Bihar, Orissa, But is a green revolution really possible in this belt? My friend Mr. Virendıa Verma. an ex-Minister from U.P., will bear me out-from Lucknow to Bagdogra, Siliguri, and up to Gauhati and even further east, this whole belt is annually devastated by floods. Now, when floods come and wash away everything, all the crops, houses and cattle who is the foolish peasant who will put costly fertilizers in this belt? There cannot be any green revolution unless floods are prevented. How can floods be prevented?

As I said earlier the Government adopted a short-term, and, I would say, a shortsighted, policy of building marginal embankments. Even at that time when these marginal embankments were being constructed, some engineers pointed to the danger

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that within two decades or three the river beds will get silted up, the level of the bed will rise and the marginal embankments will become very very dangerous, there would be dangers of the embankments just giving way and water flushing out. In the case of the Kosi project this was specifically pointed by an Englishman who was the Chief Engineer of Irrigation in Bihar and later Director of the Poona Hydraulic Research Institute. Sir Clout English by name. He pointed out when the Kosi embankments were being constructed and barrage was being built that after 25 years or so the Kosi bed will be silted up and Bihar will face the danger of more devastating floods. The same thing would happen with regard to marginal embankments along the other rivers as well Bagmati, Burhi Gandak, Kamala and others. I do not want to name all of them. My friend from West Bengal referred to the Teesta river. Teesta is there; Mahananda is there; Kosi is there; Kamalabalan is there; Bagamati is there. We have also got in U.P. the Gomti, the Rapti, the Ghaghra etc. All these rivers are there. All these are flowing from the Himalayas Unless these to the Bay of Bengal. rivers are dammed up in floods cannot be Himalayas, vented and if these rivers are dammed, this area can be turned into a granary for the whole country. And there will be no dearth of electricity. For example, the Barah-khetra dam on the Kosi river will give us 30,000 MW of powers just one dam. All the power that is available to us will remain only a fraction of the power that will be available if these rivers are dammed. (Time bell rings)... Moreover this will provide enough water for irrigation and also solve the problem of floods because it will regulate the And it will also flow of the Ganga. create a situation for the construction of an all-India water grid when the surplus waters of the North Indian rivers can be transferred to the south and more equitable distribution of this valuable national asset can take place.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Please conclude now. You have gone beyond your time. Otherwise, I will have to call the next speaker. Instead of six minutes you have been given fifteen minutes.

SHRI INDRADEEP SINHA: Very very, kind of you Sir. I will put forward my suggest one now. Here is a scientific paper.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BAN-SAL): No, please. You have to conclude...now. Otherwise, I will have to call the next speaker. Please say the last sentence. You cannot proceed like this. I am conscious of the time.

SHRI INDRADEEP SINHA: Let me put my ideas in just five sentences only.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): O.K.

SHRI INDRADEEP SINHA: Here is a scientific paper of a seminar organised by the engineers and scientists of Bihar and I will hand this over to the honourable Minister to consider their proposal about solving the problem of floods, droughts and power shortage in North Bihar and in North U.P. The problem is the same in both the States.

Secondly, I would suggest that the Government should now rethink their whole strategy of irrigation and shift once again the emphasis to damming the big rivers and build multipurpose projects.

Thirdly, Government should not create a monopoly of water in the hands of the big landlords; rather create State-sector canals, tubewells and for co-operative tubewells which can bring water to the fields of the poor, the marginal and the small peasants.

Fourthly, associate the representatives of the peasants or present organisations or political parties op-

rating in that area with your official machinery in the administration of the irrigation department. I do not want to go into the instance of corruption and bungling that are there in this department.

Finally, I would suggest that all these measures have to be accompanied by vigorous efforts at station and soil conservation which can best succeed not by awarding contracts to the World Bank, but by awarding contracts to the landless agricultural labourers. Associate the poor landless labourers in the various works. Associate them with this and they will plant the area, they will also grow crops and they will look after the forests. But do not allow the country's wealth to be so recklessly d stroyed because, in that case after fifty years, instead of having one Rajasthan desert, we will have several Rajasthan deserts. avoid that disaster. This is my last suggestion. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL) : Now, Mr. Rafiq Alam.

श्री रफोक आलम (बिहार) : उपसभाध्यक्ष जी, पहले मैं आएका श्किया अदा हूं कि इतनी देर के बाद कम से कम वक्त तो मिला । इसमें कोई शक गही कि हमारे मल्क के लिए सबसे वड़ी समस्या है जमीन और दासरी तरफ हमारी बढ़ती हुई आबादी है। जैसा कि आप जानते हैं कि हिन्दुस्तान हर साल एक आस्ट्रेलिया को जन्म देता है। इस बढ़ती हुई आबादी का मुकाबला करने के लिए हमारें पास मिवाय इसके कि हम ज्यादा से ज्यादा पानी खेतों में हैं ताकि हमारी पदावार बढ़े और साथ-साथ हमारे कारखाने को रा-मटिरियल मिले, उसके लिए भी खेतों को पानी दोना है। लेकिन हमको अभी जो अवलेबल वाटर है, वह सिर्फ एक ही सोर्स है, बारिश से पानी मिलता है। इमके अलावा कोई दूसरा चारा नहीं कि पानी मिले। हमको साल में 400 मिलियन हेक्टेयर मीटर पानी मिलता है, जिसमें से 70 मिलियन होन्टोयर मीटर पानी इवेपोरेट ह्ये जाता है, 215 मिलियन होक्टोयर मौटर पानी गांवों तथा पहाड़ों की जमीन में चला जाता है और शेष 115 मिलियन

होक्टोयर मीटर पानी निदयों के जिरए बहुता है। यह हमारे सामने सबसे बड़ी समस्त्रा है। अब इसको किस तरह से हल किया जाय, इस बार में हम चन्द्र सभाव रखना चाहते हैं। पहले, यह 215 मिलियन हेक्टेयर मीटर पानी की जमीन में जजब ही जाता है, इसको हम अगर माइनर एरीगेक्सन के जरिए पानी को इस्तेमाल में लाएं ता खेतों में भी पानी पहुंच जाएगा, हरियाली भी आएगी और साथ ही साथ हम पीने के पानी का इंतजाम भी करेंगे. जिसके बारे में कोई लोग सोचते नहीं हैं, ज्यादातर मेजर-रिवर्स के बारे में सोचते हैं। इसका नतीजा यह हो रहा है कि हम ज्यादा से ज्यादा रार्चा करते हैं और कम से कम हमको पानी मिलता है।

उपसभाध्यक्ष जी, आपको जानकर ताज्जब होगा कि 246 मेजर-रिवर्स प्रोजेक्टस अब तक लिए गए, जिसमें 68 तो कम्पलीट हो गए और 173 जो हैं, वे अभी तक कम्पलीट नहीं हुए । इनमें पैसे लगे हैं, उसकी रिटर्न नहीं मिलती । अब सातवीं पंचवर्षीय योजना में जो रुपया इस डिपार्टमेट, वाटर रिसोंसेज को मिल रहा हैं, वह लगभग 14 हजार करोड़ रुपए हैं और स्पिल ओवर स्कॉम्स की सर्च के लिए लगभग 26 हजार करोड़ रुपये चाहिए । अब पता नहीं हिन्द माइथोलोजी यह है शंकर जी की जटा से गंगा निकली हैं. अब शंकरानन्द जी पता नहीं पानी को कैसे हर घर-घर में: गांव-गांव में पहांचाएंगे, कौसे खेतों में पहुंचाएंगे । नाम तो दोनों का एक है, लेकिन कर्नव्य देखें । इसलिए हमारा अनरोध यही है कि पानी जो नदियों के जरिए बहकर समद्र में चला जाता है., उसको हम ले नहीं पाते हैं। आज हर जगह स्टेट की बात है, चाहे महाराष्ट्र हो, चाहे कर्नाटका हो, या तमिलनाड हो, हर स्टेट यह समझता है, जैसे कि म्गल के वक्त में, जब मगल का आखिरी दौर था, उस वक्त हर दीवान इण्डिपेंड ट हो गया था, वैसा ही वक्त अब आ गया है। मुल्क को पता नही अपना मुल्क क्यों नहीं समझते हैं? स्टेट पानी को लिए झगड़ता है। अब बता-इए, गुजरात है, राजस्थान है, कर्नाटक है, महाराष्ट्र है, आज यहां जानवर तो मर ही रहे हैं, लोग भी पानी के बर्गर परेशान है, पीने का पानी लोगों को नहीं

मिल रहा है और इधर पानी निदयों जरिए समुद्र में चला जाता है । इसलिए मेरी राय है कि चीज को नेशनल-इश्य नबाए । ये इन्टर-स्टेंट मेजर रिवर्स चाहे वह गंगा हो, या जमना हो, जितनी दूसरी ये रिवर्स है, चाहे गोदावरी हो, कृष्णाहो, कवेरी हो या सत्तलज व्यास हो, नर्मदा हो, ताप्ती हो, इन सबको नेशनलाइज कर हैं ताकि हम वहां पहुंचा सकें, जहां कि पानी नहीं है और पानी बजाए समुद्र में जाने के खेतों में पहांच अभी हमारे एक साथी ने ही कहा है कि करोड़ों रुपया हम खर्च करते **है फ्**लड-रिलीफ पर और डाउट पर अगर वही राज्या हम पानी के जरिए लोगों तक पहुचा दंतां रुपया भी इससे बचेगा और लोगों की परेशानी भी बचेगी। इसलिए जब हिन्द्स्तान एक मुल्क है तो ये चीजें नहीं होनी चाहिएं कि हम पानी नहीं देते। अब पंजाब-हरियाणा को ही लीजिए। अजब तमाशा मुल्क में हो रहा है। आखिर इस मल्क को लोग अपना मुल्क क्यों नहीं समझते । पानी चला जाय समद्र में इनको मंजुर है, लेकिन हम पानी नहीं तमिलनाड को, वह प्यासा रह जाय । इस-लिए इस बारे में नेशन पोलिसी **होगी, जो मेजर रिवर है उनको नेशनलाइज** करना होगा।

दसरी बात है कि ज्यादा ज्यादा पैसा आपका माइनर डरीभिशन देना होगा जिससे लिए 215 मिलियन होक्टोयर मीटर पानी जमीन में है उसको हम इस्तेमाल में सकों। हिन्द्स्तान में 7 लाख गांव है। बभी तक 51 परसेंट रूरल पापलेशन को हम कवर कर पाए हैं, 49 परमेंट को कवर नहीं कर पाए । कहते हैं वाटर-बाटर एवरीव्हीयर, नाट ए डाप ट डिलंक । वह किस्सा हमारे मुल्क में हो रहा है। हमारा पानी चला जाता है लेकिन हम उसको इस्ते-माल नहीं कर पाते। मैं भी इरी गेशन मिनिस्टर विहार का था। मुक्ते बहुत मौका मिला दोखने का । मबसे बडी प्राब्लम है कि सेन्ट्ल बाटर कमीशन में स्कीमें रहती है, पता नहीं जांच करते हैं क्या करते हैं। उसका नतीजा होता है कि कास्ट बढरा जाता है और उसका नतीजा

होता है कि कोई स्कीम वक्त पर **कामया**ब नहीं हो पाती हैं। जो कास्तकार है--बफ-सांस और दाल के साथ कहना पड़ता है--जिसके लिए न कभी त्यौहार होता है. इतवार होता है, उसको हम पानी नहीं दें पाते । पढ़ा-लिखा तबका एय**रकंडीशनिं**ग चाहता है, चाहे वह इंजीनियर के **रूप** मे हो, चाहेब्यरोकटको रूप हो. जां पैदा करता है, जो अन्नदाता है उसके बार में वह सोचता भी नहीं है। मैं बहुत अदव के साथ अर्ज करूंगा कि मानिटरिंग कर कि जो रूपया स्टोट्स को देवह रूपया उसी स्कीम में खर्च होता है या डाइवट कर दते हैं। इसलिए वह स्कीम रखी रह जाती है। यह भी दोशें कि वह पैसा स्कीम लगता है या इंजीनियर्स के मकान बनाने में लगता है। आपको ताज्जब होगा क छ अफसरों को मझे सस्पेंड करना पडा एज पी. डब्लू. डी. मिनिस्टर, एज इरीगेशन मिनिस्टर । कहां से इतनी आमदनी हुई कि 6 लाख का मकान बन गया। आप टाउन सर्वे कराइए । टाउन में जितने मकान होंगे वह बड़े-बड़े ब्युरोक्रेट इजीनियर्स के होंगे, छोटे इजीनियरों भी हैं। नादिरशाह ने जितना नहीं उससे ज्यादा आजादी के बाद हमारे पढ़े-लिखे तबको ने मूल्क को लूटा है। पढ़े-लिखे गदके को मेरा चेलेज है उन कास्तकारों की तरफ से, अनपढों की तरफ से कि आप उनको देखे। महात्मा गांधीने कहाथाकि आजादी मक्कमिल उसी वक्त होगी जब किसी शरूस की आंख में आंस नहीं रहेगा। काश्तकार की निगाह में हर पढ़ा-लिखा आदमी चोर है जिसका नतीजा है कि बाइ-सिस आफ कानफीड स हो गई है, किसी कां किसी पर कानफीडोंस नहीं है, दूसरे को चोर समझते हैं। नतीजा होता है कि काग ही नहीं हो पाता । इस-लिए मैं पढ़े-लिखे तदके से अपील करूंगा आपके जरिए कि इस मुल्क को तबाही से बचाए । पढे-लिखे इजीनियर हों या आई. ए. एम अफसर, वे देखें कि यह मुल्क, जिसकी आजादी के लिए लोगों ने कार्बानी दी है, आजाद रखें, तिरंगा झाडा भाकने न दै, इसके लिए जितना कष्ट उठाना हो उठाए, लेकिन अपने आराम के लिए मल्क को तबाह और बर्बाद न करे। इसके अलावा में एक सुझाव और चाहता हूं। इन्द्रदीप बाबू ने सही बात

Ministry of Water

कही है और मेरा भी इरिगेशन मिनिस्टर की हीसयत से जो तजुर्बा रहा है इब कमोट्स सही नहीं है इस लिए कि डिसिब्टिंग होती नहीं और यह प्रोसेंस पूर्णिया जिले को भी एफेक्ट करता है। जून, जुलाई के महीने में बिहार के लोग परेकान होते हैं कि अब बरसात आ रही है और एक ही वक्त में लोग डाउट से भी परेशान होते हैं और बरसात से भी परेशान होते हैं। तो आप को सोच विचार तैयार करनी होगी इस मुल्क को तबाही और वर्जादी बचाया जा सके । कंकही प्रोजेक्ट है पूर्णिया का । जैसे चीन की हांगहों यलों रीवर है वैसे ही यहां की यलो रीवर है। और हर साल हजारों लाखों एकड़ जमीन इससे खराब हो जाती है। इस रीवर के लिये जो कंकही प्रोजेक्ट बना 1954 में उस के अनुसार उसका बैराज नेपाल में बनेगा और नेपाल गवर्नमेंट इसके लिये तैयार नहीं हो रही है। इस लिये हिन्दास्तान की सरकार से मेरी अपील कि इस स्कीम को आप नेपाल सरकार से लें और उन को भी इसमें फायदा है। उन को विजली मिल जायगी और उन के स्रोतों की सिंचाई होगी और पुर्णिया जिले का प्वी हिस्सा सैलाब से बच जायगा और काफी जमीन अंडर कल्टीवेशन आ जायगी ्स से पैदावार बढ़ेगी और मूझे उम्मीद है कि माइनर इरिगेरन और कंकही प्रोजेक्ट मिल कर जो फायदा पह चारोंगे उससे पूर्णिया जिला पूरे बिहार को खिला सकेगा।

Discussion on the

working of the

इन शब्दों के साथ में आपका शकिया अदा करता हूं और मैं शंकरानन्द जी से रक्वेस्ट करूँगा कि वे इसको थारोली दोहों और कोई एक अच्छी स्क्रोम निकालों ताकि मल्क में पैदावार भी बढ़े और हमारी गरीबी दूर हो और लोग भूखों न मरें। इन शब्दों के साथ मैं फिर आपका श्किया अदा करता है

†[شرمي وفيق عالم (بهار) : اب سمها ادهیکھی جی- پہلے میں آیک شکویم ادا کوتا هول که اتلی دیو

Resources کے بعد کم سے کم وقت تو ملا۔ اسمیں کوئی شک نہیں که۔ همارے ملک کیلئے سب سے بوی سمسیه هے زمین اور دوسری طرف هماری بوهای هوئی ابادی هے - جیسا که آپ جاناتے ھیں۔ کہ ھلدوساتان ھر سال ایک آستریلیا کو جلم دیتا ھے - اس آبڑھتی ہوئی آبادی کا مقابله کرنے کھائے ممارے یاس سوائے اسکے کہ هم زیادہ ہے۔ زیادہ پانی كهيتون مين دين تاكه هماري ييداوور بوهم - اور ساته ساته همارے کارخانے کو را - مهتریل ملے - اسکے لئے ہوی کھیتوں کو پانی دینا ھے -ليكن هم كو ابهى جو اوليبل واثر ھے - وہ صرف ایک ھی سورس ھے-ہارھی سے پائی ملکا ھے - اسکے علاوه كوثنى دوسوا جارة نهيس كة پانی ملے - ہمکو سال میں چار سو ملین هیکتیو میتر پانی ملتا ہے - جسمیں سے سلا ملیس ههکتر مهتر بانی اوے یوریت هو جاتا هے دو سو پاندرہ ملهن هیکتیر میتر یانی ندیوں کے ذریعہ بہتا ہے۔ دو سو يقدره هيكتيو ميتر پاني گاون اور پہاروں کی زمین میں جا جاتا هے -اور شیمی ایک سو پندرہ ملیس ھیکٹیٹر میٹر پانے نہیوں کے ذریعہ بہتا ھے ۔ یہ ممارے ساملے سب سے بوی سميديه هے - اب اسكو كسطوح حل کیا جائے - اس بارے میں هم چلد سبهاؤ رکها چاهتے هیں - پہلے یه دو سو بددره مدین هیکتر میتر بانی جو زمين مهن جزب هو جاما هـ -

^{+[]} Transliteration in Arabic Script.

اسکو هم اگر مائگیر ارباییش کے فاریعه پانی کو استعمال میں لائوں تو کویتوں میں بھی پانی پہنچ جانیکا - عربالی بھی ائےگی اور انتظام بھی کریںگے- جسکے بارے میں کوئی نوگ سوچتے نہیے میں - انتظام تر میجر ریورس کے ارے جس سوچتے نہیے میں اور کم سے کم عماو پانی ملتا هیں اور کم سے کم عماو پانی ملتا هے -

ا المعيكم جي آكم جانكم تعجب هوگا که ۲۳۷ میجر ریورس پروجهکتس اب تا نئے گئے۔ جسىيں ١٨ تو كىپليت ھوگئے۔ اور ۱۷۸ جو هیں - ولا ابھی تک كمپليت نهين هوأء - انمين پيسه لگے ھیں - لیکن اسکی وڈرن نهیں ملتی - اب هم کو ساتویں يانيم ساله يلان ميں جو روپهه اس دیهارتملت کو واثر رسور-ین کو سل رها هے ۔ وہ لگ بھگ ۱۲ هزار کوور روبية هے - اور اسهل اور اسكيسس کے خرجہ کیلٹے لگ بھگ ۲۹ ھزار كررز رويهة جاءئي- اب يته نهين هلدو ماپتهولوجی یہ ہے کہ شلکر جی کی جمنا سے کلکا نکلی میں - اب شلکرا آنند جی پته نهیں پانی کو کیسے هر گهر - گهر مهی - کاؤن - کاؤن مین يهنجائينكم - كيسم كهيتون مين پہچائینگے - نام دو دونوں کا ایک

ہے - لیک کام فابکیا ہو - اسلام هماری گزارش بہی ہے که پائی جو ندیوں کے ذریعہ بہمر سندر سیں جلا جاتا ھے - اسکو مم لے بہیں پاتے ھیں -آبر در جگہہ استیت کی بات ہے -چاہے مہارشتر ہو - چاھے کر اتک هو - يا نامر نا و هو - هر استيت یہ سمجھتا ھے کہ جھسے کہ سغل کے وقت ہے وقت میں - جب مغل کا آخری ور تها - اس وقت هر ديوني انديندنت هو گيا تها -ويسا هي وقت اب آئيا هے - ملک كو بده نهين بنا ملك كيون نهين سمنجية هين - عر استيت پاني کیلئے جهگوتا هے - اب بتائیے -كجرات هے - راجستهان هے - درناتك ھے - مہاراشقر ھے - آج یہاں جانور تو ما هي رهے هيں - لرگ بهي پای کے بغیر پریشاں هیں - پیلے کا پہانی لوکوں کو نہیں مل رہا ہے۔ اور ادھر یانی ندیوں کے ذریعہ سمددر میں چلا جاتا ہے - اسلئے میری . وائے هے که اس چيز کو نيشقل -اشيو بدائي - يه انتر استيت مين جو ويووس هين - چاهے ولا کنا هو -یا جمد، هو - اور جاتنی دوسری یه ريورس هين - چاهے کوداروي هو -کرشنا هو - کاویری هو ایا ستلم هو بهاس هو- نومدا- تایتی هو- ای سهکو نهمندائز كر دين تاكه هم وهان يانى پېنچا سكين - جهان كه ہائی نہیں ھے - اور پانی بھائے

Resources

واقر - "واقر ايوري وهيد" - ناك اے قواب تو قرنک - ولا قصه همارے ملک میں هو رها ہے - همارا پانی چلا جا ا هے لیکن هم اسکو استعمال نہیں کر پانے - میں بھی ادیامش منستر بهار کا تها - مجه بهت موقع ملا دیکھلے کا - سب سے بہی پروبلم هے که سینترل واثر کمیشن میں اسكيمين پري رهايي هين - پته نہیں جانیے کرتے ھیں با کیا کرتے هيں - احكا نتيجه هوتا هے كه كامت بوهتا جاتا هے - اور اسکا نتیجہ هوتا ھے کہ کوئی اسکیم وقت پر کامیاب نهيں هو پاتي -

جو کاشانکار هے - افسوس اور دکھ كي ساته كهذا بوتا هي - جسك للي نه کبهی تهوار هوتا هے - نه اتوار هوتا هے - اسکو هم پانی نهیں دے پاتے ۔ پڑھا لکھا طبقہ ایر كنديشنگ چاهتا هے - چاهے ولا انجیلر کے روپ میں هو - چاهے بیوروکریت کے روپ میں هو - لیکن جو پیدا کرنا ہے ۔ جو ان داتا ہے اسکے بارے میں وہ سوچتا بھی نہیں ہے - میں بہت ادب کے ساتھ مرض کرورا که سانیترنگ کریی که جو روپیه استیتس کو دین ولا روپیه اسی اسکیم میں خرچ هوتا هے یا ذَائي ورق كر ديتے هيں - اسلمے ولا أسكيم ركهي رة جاتى هے - يه بهي دیکھیں که وہ پیسه اسکیم پر لکتا

سندر میں جانے نے تھیدو میں پہنچا سکیں - ابھی ھارے ایک ساتھی ہے تھیک ھی کہا ھے - کد کروزوں روپیه هم خرچ کرتے هيں -فلق ربلیف پر اور قرافت پر او، المر ولا هي ربايده هم پائي ۾ فريعه لوگون تک پهلاچا دين نو رويهه بهي اسمهی بجے ا اور لوگوں کی پریشانی بھی بھےگی - اس نے جب ھندوستان ایک ملک ہے تو یہ جیریں نہیں هونی چاهائه که هم پانی نهیل دیای-اب ید جاب اور هریانه کو هی لیجگے پنجاب ارز هریانه کو هی ایجئے -عجب تماشه ملك ميه عورها هـ-آخر اس ملك كولوك إينا ملك کیوں نہیں سمجھتے - یانی چا جائے سمندر سیں ان کو منظور ہے ۔ لیکن هم پانی نهیں دینگے تمل ناڈو او ۔ رة پياسة رة جائے - اسلئے اس بارے مهن نیشلل پالیسی اینانی هرایی - ۱ جو مهجر ريورس هين انتو نيشلائز كرنا هوا -

دوسری بات هے که زیادہ سے زیادہ پیسه آپکو مائنر اریگیش کیلئے دینا ھوکا - جس سے ۲۱۵ ملین ھیکڈر ميٹر پاني جو زمين ميں هے اسكو هم التعمال مين لا سكين - هندوستان میں سات لاکھ گاؤں ھیں ۔ ابھی تک ۵۱ پر۔یدت رورل پاپولیشن کو هم کور کر پائے هيں - ۲۹ پرسيلت کور نہیں کر پائے ھیں - کہتے ھیں

جِس کی آزادی کے لئے لاکھوں لوگوں ر نے قربائی دی - آزاد رکھیں - ترنکا جهددًا جهكله نه دين اسكه لأي جتنا كشت إتهانا هو إنهائين - ليكي الله آدام کیلئے ملک کو تماہ برباد نه کریی ـ

اسکے علاوہ میں ایک سجهاؤ اور دينا چاهنا هول - اندر ديب بابو نے صحیم بات کہی اور میرا بھی اریکیشن منستر کی حیثیت سے جو تجربه رها هے - که الیکمیلٹس صحیم نهیں هیں اسلئے که تسپلتنگ هوئی نهیں اور یہ ہووسی پورنیا ضلع کو بھی افیکٹ کرتا ھے - جوں مولائی کے مہینہ میں بہار کے لوگ هويشان هوتے هيں - که اب بوسات آ رهی هے ایک هی وقت میں لوک قرافت سے بھی پریشان ھوتے ھیں اور ہرسات سے بھی پریشان ھوتے ھیں - تو آپ کو سوچ بحار کر اسکیم تهار کرنی هوکی- تاکه اس ملک کو تہاھی اور بربادی سے بنجایا جا سکے - وہاں ایک عی پروجیک ہے پورنیا کا - جہسے چيني کي بهانگ هو يلو ريور هے ویسے هی یه یهاں کی یلو ریور هے -اور هر سال هزارون لاکهون ا بح زمهن اس سے خواب ہو جاتی ہے - اس رہور کیائے جو کن کہی پروچیکٹ بنا ۱۹۵۳ میں اس کے مطابق اس کا يرام نيبال ميں بلے اور نيهال ا

ھے - یا انجینوس کے مکان بنانے مهن لكتا هے - أيكو تعجب هوكا كه کچه افسران کو مجه سسپهلد کرنا يوا اس - يي - قبليو - قبي -منستر ایز اریکیشن منستر - کهان سے وتنہی آمدنی هوئی که چه لاکه کا مكان بن كيا - آپ تاؤن سروے كرائيه-تاؤن میں جتنے مکان هرنگے وہ ہوے ہوے بیوروکریٹ یا انجہنیرس کے هونگی - چهوداے انجیلیرس کے بھی ھیں - نادر شاہ نے جتنا نہیں لوتا اس سے زیادہ آزادی کے بعد همارے . يوه لكه طبقه نے ملك كو لوثا هے-پرف لکه طبقه کو میرا چیللم هے ان کاشتکاروں کی طرف ہے -ان پوھوں کی طرف سے کہ آپ ان کو دیکھیں - مہانما کاندھی نے کها تها که ازادی مکمل اس وقت هوگی جب کسی شغیص کی آنکه میں آنسو نہیں رھیکا - آج کاشتکار كي نكاة مهل هر يوها لكها أدمي چور هـ- جسكا نتيجه هـ كه كرائس آف کانفیدئس هو گئی هے۔ کسی کو کسی پر انفی دیلس نہیں۔ ھے ۔ سب دوسرے کو چور سمجھھے هيڻ - نتيجه هوتا هي که کام هو نهين باتا - اسلئے ميں برق لکھے طبقه سے اپیل درونکا - آپئے ذریعه که اس ملک کو تباهی سے بچائے -پره لکه انجينبر هول يا آئي- اء-ایس - انسر ولا دیکھیں که یه ملک

working of the گورنمذت اسكے لئے تھار نہيں هو رهي ھے - أسلفے هلدوستان كى سركار سے میری اپیل ہے کہ اس اسکیم کو آب نیپال سرکار سے لین اور انکو بھی اسمين فائدة هے - انكو بجائي مل جائيگي اور انکو کهيتون کي سنچائي هو گدُی اور پورئیا ضلع کا پوربی حصة سيلاب سے بچ جائيكا - اور كافى زمين أندر كلتى ويشن آجائهكى-اور اس سے پیداوار پڑھیکی اور مجھے امید هے که ماندر اریگیش اور کن کہی پروجیکت ملکر جو فائدہ پہنچائینکے اس سے پورنیا ضلع پورے بهار کو کھلا سکے کا ۔

Discussion on the

ان الفاظ کے ساتھ میں آپ کا شكريا إدا كرتا هول - أور مهي شلکر آنند جی سے ویکویسٹ کر**تا** هوں که وه اسکو تهورولی دیکهیں -اور كوئى ايك اچهى اسكيم نكالين -تباکه ملک میں پیداوار بھی بوھے أور هماري غريبي دور هو أور لوك بهوکے نه مریس - ان الفاظ کے ساتھ میں پہر آپ کاشکریہ ادا کرتا ہور۔ آ

श्री सत्य प्रकाश मालवीय (उत्तर प्रदाेश) : माननीय अधिष्ठाता महोदय, इस देश में शंकर जी की जटा से गंगा जैसी पवित्र नदी **द्वीनकली** थी और यह संयोग है कि आज जल संसाधन मंत्रालय की जिम्मेदारी भारत सरकार की आर से श्री शंकरानन्द जी के हाथ में है और मुझे पुरी आशा है कि भविष्य में पानी का प्रयोग और सद्पयोग इस तरह से होगा कि जिससे इस देश के लोग कासकर गरीव लोग खुशहाल होंगे 🕕

पानी मन्ष्य के जीवन के लिये एक वहात ही आवश्यक और अनिवार्य वस्त् हैं। किसी साहित्यकार ने कहा है कि पानी बिना सब क्छ सूना है। पोनी मनुष्य के जीने के लिये आवश्यक है, जानवर के जीने के लिये आवश्यक है और बिजली उत्पादन हो खेती हो या उपज का मामला हो या दूसर उद्योग हों, सब के लिये पानी आवश्यक हैं। लेकिन आज हमारे मुल्क की हालत यह है कि कहीं सूखा पड़ता है, कुछ क्षेत्र सूखे से ग्रसित रहते हैं और काछ एसे क्षेत्र कि जहां पर अधिक दर्घा के कारण या बाढ़ आ जाने के कारण या नदी में कटाव हो जाने के कारण बड़े-बड़े खेत और फसलों नष्ट हो जाया करती हैं। पानी की कमी हमारे मुल्क में नहीं है लेकिन पानी का अच्छा सद्पयोग हो और किस प्रकार से उस का उपयोग किया जाये ठसके बारो में अभी तक कोई राष्ट्रीय जल नीति तैयार नहीं हो पायी है। 1983 में हमार देश में नेशनल वाटर रिसांसींज कों सिल बनी थी। उस को बने हुए तीन साल हो गये लेकिन अभी तक नीति वनी नहीं है और पता नहीं यह नीति बनेगी और पता नहीं उसका कार्यान्वयन होते होते हमारे देश में कितनी गरीबी बढ़ती जायेगी। अभी कुछ दिन पूर्व साननीय मंत्री जी ने लोक सभा में इस दात को स्वी-कार किया था कि हर व्यक्ति के लिये इस देश में कम से कम 40 लिटर एवरेज, प्रतिदिन पानी की आवश्यकता है । जितने भी हमारे गांव में रहने वाले हैं उनमें से केवल 51 प्रतिशत लोगों को पानी मिलता है अभी हाल में ही हमारे देश में एक सेमि-नार हुआ था जिसमों स्विस प्रोफेसर डा0 टिडमेन ने राय प्रकट की थी कि ''हमार' देश में जंगलों में आग लगती है, कटाव होता है, उरमें भी इस दोश में तूफान और बाढ़ आती है।'' विशेष रूप से हिमाचल प्रदेश, उत्तर प्रदेश व जम्मु-कश्मीर में बराबर जंगलों की कटाई होती है। मुझे प्री आशा है कि जब हमारी राष्ट्रीय नीति वनेगी तो उस ओर भी ख्याल किया जायेगा । उत्तर प्रदेश के मुख्य मंत्री ने भी अभी हाल में ही स्वीकार किया कि उत्तर प्रदेश में जंगल में आग लगने से प्रति वर्ष 9 करोड़ रापये का नुकमान होता है। जब जंगल नष्ट होगा तो स्वाभाविक है कि बाढ़ तफान भी आएगे।

[श्री सत्य प्रकाश मालवीय]

श्रीमन्, सन् 1983 में आध्र प्रदेश सरकार ने 637 करोड़ रुपये की एक योजना केन्द्रीय सरकार को भंजी थी। 3 साल से अधिक हो गए हैं, लेकिन अभी तक उस योजना को स्वीकृति नहीं फिल पाई है। इस योजना का सीधा संबंध रायलसीमा से हैं जो सूखाग्रस्त इलाका है। कल प्रधान मंत्री जी ने भी लोकसभा में बताया कि सरकार टालमटोल नहीं कर रही है। उनकी सरकार के मन में हरिजनों के लिए पीड़ा हैं। मेरा आग्रह हैं कि तीन साल से अधिक समय से जो योजना विचाराधीन हैं, तेलग्नगंगा प्रोजेक्ट, उसे त्रन्त स्वीकार करना चाहिए।

श्रीमन् उत्तर प्रदेश और बिहार आबादी की दिष्टि से सबसे बड़े क्षेत्र हैं, लेकिन सबसे पिछड़े हुए हैं। पुर्वी उत्तर प्रदेश और बिहार के इलाकों में बुन्देलखण्ड तथा इलाहाबाद के आस पास जमना के पार के जो इलाके हैं उनमें सिंचाई की कोई व्यवस्था नहीं है, ट्यूबवैल नहीं है। 7वी पंचवर्षीय योजना के संबंध में मेरा आग्रह है कि विशेष रूप से बिहार के लिए. उत्तर प्रदेश के लिए धन की व्यवस्था करें। उत्तर प्रदोश के सचना एवं जनसंपर्क विभाग ने हाल ही में एक प्स्तक प्रकाशित की है जिसमों इस बात की चर्चा आई है कि धन की कमी के कारण उनकी योजनाए खटाई में पड़ी हैं। मैं उसका उद्धारण विशेष रूप से करना चाहता हू, यह मूख्य मंत्री जी का कहना है--

कई एसी योजनाओं का बहु उद्देश्यीय योजनाओं पर काम चल रहा है। इसमें टेहरी बांध योजना, शारदा सहायक योजना, पूर्वी गंगा गहर, सरयू नहर गंडक नहर योजना का विशेष रूप से उल्लेख किया गया है। टेहरी बांध परियोजना, भागीरथी नदी पर 260.5 मीटर उत्तचा बांध, बाराबंकी फैंजाबाद, लखनऊ, रायबरेली, प्रतापगढ़, आजमगढ, वाराणसी और गाजी-प्र में 1582 लाख हेक्टेयर भूमि की सिंचाई योजनाएं है, इन पर काम राजन हआ है।

केन्द्रीय सरकार से मेरा अन्रोध है कि इस ओर विशेष ध्यान दे। श्रीमन्, कई बक्ताओं ने इस बात की घर्चा की है कि कछ राज्यों की उपेक्षा की जा रही है । यही हाल उत्तर प्रदेश का भी है । इस सम्बन्ध में उत्तर प्रदेश के स्वास्थ्य मंत्री श्री लोकपित त्रिपाठी ने एक पत्र (गर्कालर) निकाला है जिसकी ओर मैं आपका ध्यान आकृष्ठ करना चाहता हूं । उनका भी कहना है कि केन्द्रीय सरकार उत्तर प्रदेश को उपेक्षा की दृष्टि से देखती है । इस पत्र में उत्तर प्रदेश के पिछड़ेपन का जिक है । उन्होंने पत्र में लिखा है, यह 29 मार्च का पत्र संख्या 799-एम है ——

हमने यह जानने का प्रयास किया कि छठी पंचवर्षीय योजना में उत्तर प्रदेश को देश के अन्य राज्यों की अपेक्षा कितनी केन्द्रीय परियोजनाएं मिलीं।

आपको यह जानकर आश्चर्य होगा कि नावजूद इसके कि उत्तर प्रदेश आबादी और क्षेत्रफल के हिसाब से सबसे बडा है, हमें केवल 2.15 प्रतिशत केन्द्रीय योजनाएं कार्यान्वित करने को मिलीं।

उपरोक्त स्थिति में में समझता हूं बहुत पहले से हैं। हमारे प्रयास रहे हैं कि प्रदोश की गरीबी और पिछडापन करने के लिए यहां छोटे-बड़े अनेक पनपे, परन्तु यह सफल नहीं हो पाते क्योंकि कौन्द्र हमारी ओर उपेक्षा का भाव है। अतः यह बहुत आवश्यक है सातवी पंचवर्षीय योजना में इतिहास को दुहरायान जाए। हम सभी को समृचित प्रयास करना चाहिए कम से कम 15 प्रति-शत कीन्द्रीय परियोजनायें उप्तर प्रदेश में लगे तब ही उत्तर प्रदेश खुशहाल और इसके सधार के लिए आपके नितान्त सहयोग की अपेक्षा है। इनके अतिरिक्त अभी जो पंजाब का समझोता हुआ भी नदी जल बंटबार के बार में चर्चा थी । रावी-व्यास जल अधिकरण को लेकर पंजाब में जो समभाता हुआ 24 जुलाई, 1985 को उसमें धारा 9 और उपधारा 3 म कहा गया कि ''रुतलज तथा यमना को जोड़ने वाली नहर का निर्माण 👓 जारी रहोगा और इसे 15 अगस्त, 1986 पूरा कर लिया जायेगा ।" हरियाणा के लोगों की शिकायत है उनकी उपेक्षा की

षा रही है, पंजाब के लोगों का कहना है कि उनकी उपेक्षा की जा रही है और राजस्थान के लोगों का कहना है कि उनकी भी उपक्षा की जा रही है। मेरा सरकार से आग्रह है कि बहुत से काम जो जल्दी-बाजी में होते हैं वे सफल नहीं हो पाते और इसका उदाहरण पंजाब समझौता है । इसमें कहा गया था कि पंजाब को चंढीगढ 15 अगस्त को हस्तांतरित किया जायेगा वह आज तक नहीं हुआ। यह भी गया कि सत्लुज-यम्ना लिंक कौनाल बनेगी लेकिन आज तक नहीं बनी है। जो अधि-करण बनाया गया है रावी-व्यास अधिकरण जासमे शुरू-शुरू में एक सदस्य रखा गया और बाद में संशोधन करके तीन को रखना पडा। इस सिनसिले में हरियाणा के लोगों की जो मांग है उसकी ओर ध्यान आकर्षित करना चाहूंगा । समझाते धारा 9 के अनुसार पंजाब तथा हरियाणा और राजस्थान के किसानों को रावी-व्यास से पानी 1 ज्लाई, 1985 को वाले पानी के दर से मिलता रहेगा इससे कम पानी नहीं मिलेगा । 1 ज्लाई 1985 को हरियाणा ने 13 लाख एकड़ फट पानी का इस्तेमाल किया जबकि पंजाब ने लाक एकड फट पानी । इस समझोते अनुसार हरियाणा का हिस्सा 1981 मुकाबले 35 लाख फट एकड़ से घटा कर 13 लाख एकड़ फट रह गया । पंजाब का हिस्सा 42.2 लाख एकड़ से बढ़ कर 64 लाख एकड़ फट़ हो गया हरियाणा का हिस्सा घट कर आधे से कम रह गया । जबकि पंजाब का हिस्सा बढ कर डयोढ़ा हो गया है। मेरा निवंदन है कि जो सम्भौता हुआ है उसके सिलिंसिले में सरकार को तुरन्त विचार करना चाहिए जिससे पंजाब के लोगों सन्तोष हो, हरियाणा के लोगों को सन्तोष हो, राजस्थान के नांगों का सन्तांस हो इन शब्दों के साथ मैं अपने विचारों रखता हु इस आशा के साथ कि सरकार इस पर विचार करोगी।

SHRI RAMESHWAR THAKUR (Bihar): Mr. Vice-Chairman, I rise to thank the hon. Minister for Water Resources for the annual report placed by him in which the achievements of the Department and its various aspects

have been highlighted in a more cohesive manner that in the past. We are all aware of the supreme it be agriculture, industry, transport, environments and other walks of lif. We are largely dependent on agriculture and ours is an agricultural country. We need water for our agriculture throughout the country. We are aware of the achievements made in the past, particularly after independence. However, the water problem as we see even today, has been aggravated by frequent droughts and floods in spite of the fact that we have mighty perennial rivers in the country. We have a number of important projects, irrigation projects, large, medium and minor. Even today we find a number of States, including Gujarat, Malarashtra, Rajasthan and some parts of Bihar are in drought. Recently I visited the district of Godda of Santhal Pargana along with the local officials and found in some areas of Mcharan Block people were crying All the wells have dried for water. up. This is the situation which the country is facing today. and threfore, water management and water resource development in a more scientific and more effective manner seems essential. We are aware that our total surface water available has been estimated at 168 million hectare metres, out of which 33.3 per cent is lost on account of natural evaporation, scepage in soil is 21.6 per cent and the balance available in the river basin for irrigation 43.2 per cent. Out of this, we have started with the utilisation of 17 per cent in 1951 and this has gone up to 67 per cent by the end of Sixth Plan, tl at is, 1984-85. Similarly, in the case of under ground water also, out of the 36 million hectare metres, we are able to utilise at the moment only up to 20 per cent. Therefore, there is scope fer improvement and development in this sector.

The Annual Report which has been placed before the House has given us all the facts and figures. Out of the total net sown area of 140 million heetres, our ultimate aim has been

[Shri Rameshwar Thakur]

Discussion on the

working of the

kept at 113 million hectares for irrigation. Up to 1979-80, we have achieved 56.6 million hectares. The Sixth Plan targets was 13.7 million hectares, but we have been able to achieve only 11,13 million hetares. It is a matter of concern that in this sector, our achievement has been than what was expected. The target in the Seventh Plan is 12.9 million hectares which is slightly lower than the target which was flxed for the Sixth Plan.

Then, Sir, in regard to the outlay, I would like to seek a clarification from the hon. Minister. total outlay, up to 1979-80, 12,594 crores. The Sixth Plan outlay was Rs. 11, 695 crores. The outlay in the Seventh Plan is 19,531 crores. Another factor which I find this is from the document 'Budget at a glance' issued by the Finance Ministry out of the Central Plan outlay of 95,534 crores, irrigation and flood control, item number 3, get Rs. 835 crores only. This means, the outlay is less than one per cent of the total outlay of 95,534 crores. This is very meagre keeping in view the importance of water. Therefore, I would like to seek a clarification from the hon. Minister as to why the allocation is very low and how does he reconcile the figure given in the Annual Report of his Ministry and the figure given by the Finance Ministry. Of course, there is another item, item number nine, 'Social service' i.e. water supply and sanitation, which will naturally include things like rural water supply. The outlay for this is of the order of Rs. 1237 crores. If we take these two into account, even then it will come to about 2,072 crores only. Therefore, I would like to know why this allocation is very low so far as the Seventh Plan is concerned. Keeping in view the importance of this sector, I would very much urge upon the hon. Minister to take steps to ensure that sufficient importance is given to this sector and he should also see that more allocation is made to his Ministry when

the mid-term appraisal of the Seventh Plan is taken up.

Now we are all aware that new awareness has been brought about by hon, Prime Ninister, Shri Rajiv Gandhi A new direction has been given so far as water management is concerned. The Ministry of Water Resources has been created exclusively to look after all aspects of water resources and its management. Conservation, preservation, cleanliness, utilisation, availability, avoidance of wastful water as well as proper costing, implementation of the projects, etc. are the new aspects which the Ministry is looking into. We are sure that firm determination and speed if we take up all the projects in hand, we can go ahead, However, one aspect which perturbs us is the delay in implementation of the major and medium projects. I would like to quote the document of the Seventh Five Year Plan, which says:

> "The existence of too many unfinished projects in the pipeline also leads to a rise in capital output ratio."

They have given the example in Table 21.1—Project pillipene and rate of completion, which says:

"Major ලි medium irrigation: Magnitude of projects approved and under implementation at the beginning of 1984-85 (thousand h.a. of potential)—15,940.

Additions 820. The total comes to 16,760."

And then the document says: Number of years required to complete approved projects at 1984-85 rate of completion—19 years. This is the main Plan document. It needs our attention.

If the existing on-going projects are to take 19 years for completion, then we have to see how we are going to have our acheivement in this direc-

tion and how we are going to have additional projects. And that is why the document mentions one more sentence, i. e.: This trend will be curbed by the strategy being followed in the Seventh Plan of concentrating on completion of projects as the first priority and stricter criteria for new That means we have investme nts. been bogged down to the existing projects and we have lesser investment for new projects during the Seventh Plan period. I think this is a matter of great concern and I would like to seek clarifications from the hon. Minister as to what steps are likely to be taken to complete these ongoing projects in time.

In this connection, Mr. Vice-Chairman, I would like to make few suggetions. One is the survey and identification. A complete scientific survey of the entire water resources, both surface and underground and identification of total potential and then a plan for its use should be worked out by the Government.

Secondly, a long term water resources utilisation plan till the end of the century should be drawn. There should be longterm plans for the development of technolog raw material and other imput resources. Generate steps should be taken to implement the projects by the end of the year.

Then there should be a short-term plan co-terminus with the Seventh Plan to complete most of these 16760 on-going projects on top priority basis. Efforts should be made to expedite completion of these projects at least within the Seventh Plan period.

Then comes project formulation, Project formulation should be on the basis of sufficient sound data and correct assumptions regarding input supplies and infrastructural facilities.

Pre-planning for implementation needs prepartion of feasibility reports,

alternative technical choices, preparation of detailed project reports and similar activities in sequences. Decision making is also important in implementation of project planning I would not like to elaborate it in view of the shortage of time. Similarly funding is also necessary. Adequate and timely funding of projects is essential for timely completion of projects. Project organisation should be there, headed by competent people, and there should be proper delegation of authority so that they may be able to complete Contracts job. be awarded to competent people and there should be proper monitoring so that the project is looked after at the project level of the State Government or the Central Government, as the case may be for its timely completion.

Development of small projects, about which the hon. Members mentioned, is very important because we cannot invest all the money in Comparatively big projects. needs special consideration by the hon. Minister that we must give more stress to small and minor projects i. e. bunds, dams, weirs etc. are very useful. The hon. Member Shri Kailash Pati Mishra, mentioned one of the projects in the Santhal Parganas in the Pathargam block, Sapin Dam completed ya local trust-Gadadhar Mishra Smarak Nidhi for Rural Development for Rs. 3 lakhs. This is really giving irrigation to nearly 2000 acres of land for the last 7 to 8 years. It is working satisfactory with the cooperation of the local people. Recently during my visit to Santhal Parganas, I visited one small weir comleted by the said Trust at the top of a hill of one village - Dangapara It is in the Sunder Parahi block, 2500 feet above on the hill. The population (Paharias-Tribals) does not come down, but you will be pleased to know that grew three crops this time with the help of this small irrigation facility. They had paddy they had rabi cultivation—i.e. wheat and now they were preparing seedlings

[Shri Rameshwar Thakur]

for theeir next crop, i.e. dhan. If in the most backward community you the mdo it with the help of irrigation, for similar people, particularly the small and marginal farmers, the scheduled caste and scheduled tribes, for people below the poverty line, it is essential that more important should be given to such small irrigation projects which will help the poorer sections of the people.

Repairs and maintenance also important because many of the projects are opened with much fanfare, but later on repairs are not done and water management is not done properly, with the result that water is not released in time and there are many obvious difficulties of which we are awarc.

People's participation in these projects is also essential and important at all levels. Better awareness about the proper use of water resources is also necessary.

The next is effective organisation and working at the Gentral and local level. We have got a number of bodies like the Central Water Commission, the Central Soil and Materials Research Station, and subordinate organisations like the Central Water and Power Research Station, Pune, statutory bodies like the Brahmputra Board, registered societies like National Development Agency Water undertakings. public sector working must be reoriented to meet the urgency of the situation and to make them more effective to ensure that the urgent problem of water needs is sorted out with their help and cooperation.

The last suggestion is regarding afforestation. This is an important part of policy because any long-term policy on water and rain must pay more attention to it to avoid droughts and floods.

Coming to special problems of Bihar, I would say that there are mighty rivers which can be harnessed

to meet floods and drought conditions. North Bihar is full of floods and South Bihar is full of droughts. I would urge the Government to look into this. I would not like to take the time of the House by giving names of specific projects, but those projects must be helped so that the State is able to meet not only its own requirements but also add to the national foodgrains' stock.

Ministry of Water

Resources

My last point is about application of science and technology. This is very essential. We should apply science technology not only for bigger projects but also for small and milion projects and small drans also. A nut and policy on water resources is also essential because without that we may not be able to so to it many of our problems. Inter-State and other problems should be so ted out in a policy which harnesses the entire water resources and utilises than for the best divelopment of our economic resourc's and for improvement of the quality of life of the people. Thank you very much.

SANKAR SHRI PRASAD MITRA (West Bengal): Mr. Vice-Chairman, Sir, to my mind the principal problem of our country is to secure yet undiscovered sources of water with the help of developing science and technology. It is well known that a country's water supply is dependent on precipitation, that is, rain water. Precipitation in our country, according to Government estimates, is 400 million hectare metres. Leaving aside evaporation, percolation, toporgraphy and other economic impediments, we are left with only 70 million hectare metres for utilization either for irrigation or for drinking purposes. Eighty per cent of this 70 million is available for irrigation or is made available for irrigation, and 20 per cent only for domestic and industrial purposes as well as for use by thermal power stations. These are figures collected from different Government reports.

The domestic urban requirements today come to 32,000 million litres a day, and by the end of the century it would go up to 40,000 million litres per day. The harrowing experiences of residents in the so-called VIP areas in New Delhi running after leaking NDMC tankers for supply of water during the summer months is one of the saddest pointers to the acute water scarcity in the urban areas.

The rural scene is still more depressing. According to Government's own figures, 39,000 villages suffer from chronic shortage of drinking water supply and only 51 per cent of the total rural population has been provided with drinking water up till now.

The worst affected States are the States of Assau and West Bengal which are in the comparatively neglected eastern region of India. In a situation like this, what are we to do?

It is a pity, Sir, that in spite of wide powers which the Central Government enjoys under Item 56 in List I of the Seventh Schedul: to the Constitution in respect of inter-State rivers and river valleys, the National Water Resources Council was formed only in 1983 to femulate a national water policy.

W hav und rtaken already, fortunately for us, projects for prevention from pollution of the Ganga. It has b com imp rative that such projects should be und rtak n for other inter-State rivers on b Lalf of the Central Government is speedily as possible. More over, the Ganga flows through the States of U.P., Bihar and West Bengal There should be immediate schemes, either by taking recourse to article 262 otherwise, on how b st the waters of the Ganga can be utilised for equitable distribution among the States of Uttar Pradesh, Biliar and W st B ngal.

While our minds travel to the problems of West Bengal, it would be relevant also to mention that the importance of the Teesta Project for the State's economy should be fully realised by the Central Government. Up till now only Rs. 120 errors have been spint on this Project. And out of these Rs. 120 errors, only Rs. 5 errors have come from the Centre as special

assistance. The Government of India should scriously and sympathetically consider West Bengal's claims for more liberal special assistance to save the backward areas of north Bengal.

S condly, the Calcutta Port, the nerve centre of merchandise for the whol of castern India and the independent kingdom of Nepal, is not receiving sufficient attention inspite of agitation in this respect. The Governm nt of India must make special efforts to ensure the promised provision of 40,000 cuseers of Farakka wat r whether Bangladesh objects to such user or not.

Sir, at Port Blair I had seen experiments of collecting rain water in res rvoirs built by the military authoriti s for supply of drinking water throughout the year. And I was inform d by the military authorities that while building these reservoirs they had taken into consideration the population-growtl. at least for fifteen years. I understand, in bombay also similar exp riments have been started. This is a source of water supply which has to be fruitfully utilised in order to meet the scarcity which is the principal problem of our hon. Minister. These exp riments may be undertaken in the rural are as under Central Government auspic s. And it is my faith and belief that these experiments would yield fruitful results. Secondly, in scientific journals the hon. Minister must have r ad a large number of articles on how differ nt countries, particularly the United States and Israel have been carrying on experiments for conversion of sea-water into water for purpos s of irrigation as well as drinking. I have been informed that in Madras certain wells have been sunk on the sca-shore. These wells are producing fairly good quantity of water which can be used for irrigation and for drinking. Science and technology are making tremendous progress and new discoveries are taking place everyday. Please permit me to repeat that your hasic problem is the problem of scarcity, the problem of finding enough water for irrigation and for drinkinng: :79

[Shri Sanker Prasad Mitra]

purposes. For solving this basic problem you have to think in terms of methods hither to unthought of, hither to unknown and undiscovered, but methods which have made sufficient progress according to scientific journals in the Western countries. Kindly, see that your Department approaches the subject with a complete change of outlook and a new vision. With this vision let them find new sources of water. If that is done much of the criticism that you have been facing in this House for the last two days can be avoided.

These are my respectful submissions to you, Sir.

श्री कल्पनाथ राय (उत्तर प्रदेश):
बादरणीय उपसभाध्यक्ष महोदय, हमारे देश
में उर्थ-व्यवस्था पूरी तरह कृषि पर निर्भर
है । जहां दुनिया के विकसित देशों की
मर्थ व्यवस्था का मूल आधार तकनीकी और
बौद्योगिक विकास है वही हिन्दुस्तान जैसे
रोश का पूरा आर्थिक विकास यहां की कृषि
के विकास से संबंधित है । बादरणीय
उपसभाध्यक्ष महोदय, हमारे सामने सरकार
ने इस ार्ष की आर्थिक समीक्षा प्रस्तुत की
रै ।

[उपसभाध्यक्ष (श्री सन्तोष क्रमार साह्) पीठासीन हुए]

यह बात स्पष्ठ है कि भारत उससे तीन-चौथाई जनसंख्या का भाग गब भी ग्रामीण क्षेत्रों में बसता है कृषि क्षेत्र के कार्य निष्पादन की उनके रहन-सहन की स्थिति का महत्वपूर्ण गाधारिक तत्व है। इसलिए देशे पछड़े क्षेत्रों में कृषि की उपज में हरना आवश्यक हैं। एसी वृद्धि है समग्र उत्पादन के ही हित में नहीं रना विकास के परिप्रेक्ष्य में न्तलन को कायम करने के लिए और ऐसी ामीण निर्धनता की गहन समस्याओं माधान करने के लिए भी जरूरी हैं। गभदायक होगी जो कि उस क्षेत्र में और स ी ज्यादा भयावह रूप जनको हरित ऋति का लाभ क्छ ज्यादा हीं मिल पाया है। इसके लिए जरूरी है क दोश के पर्वी क्षेत्रों में जहां

उत्तर और उत्तर पिश्चमी क्षेत्रों के मुकाबले उपज अब भी काफी कम है। चावल और गेहुं की अधिक उपज दोने वाली नई किस्मों की खेती को वड़ी तंजी से बढ़ावा दोने के लिए जोरदार प्रयास किए जाएं। दालों और तिलहन के उत्पादन में भी वृद्धि करने के लिए प्रौद्योगिकीय दिष्टक्क्षण से अधिक रुफल तरकी को अपनान की आवश्यकता होगी। मूल्य निर्धारण करने की पहले से बहतर नीतियां अपना कर और अनिश्चितताओं को कम करके भी, जो कि दालों की खेती में राकाबट पदा करने बाला महत्वपूर्ण कारण हैं, इन फसलों के उत्पादन में पर्याप्त वृद्धि की जा सकती हैं।

Resources

यद्यपि व्यापक आधार पर किया वाला किष विकास, ग्रामीण निर्धनता को दार करने का एक महत्वपर्ण साधन तथापि इस विकास को अनपति. ग्रामीण विकास कार्यकम. राष्ट्रीय रोजगार कार्यकम तथा यामीण नियोजन गारण्टी कार्यक्रम जैसे प्रमख गरीबी दुर करने के कार्यक्रमों का जोरदार कार्यान्वयन करके की जानी सातवीं पंचवर्षीय आयोजना में इन कार्यक्रमों को उनंची प्राथीमकता दी गयी है। 1985-86 में, साद्यान की स्थिति होने के कारण, ग्रामीण श्रमिक नियोजन गारंटी कार्यक्रम तथा राष्ट्रीय ग्रामीण रोज-गार कार्यक्रम का अच्छा खासा विस्तार किया जा सका है। चंकि हमारी संकटकालीन अनाज की जरूरत के मकाबले भंडारों ज्यादा अनाज उपलब्ध है, इसलिए गरीबी दर करने के मौजदा कार्यकर्मों के अन्तर्गत 'काम के बदले अनाज'' उपलब्ध करने के स्टढ़ करने की कार्यक्रमों को और अधिक काफी गंजाइश मौजूद है।

माननीय उपसभाध्यक्ष महादय, सातवी पंचवर्षीय योजना का उद्देश्य उत्पादन और उत्पादकता को इढ़ाना है और रोजगार के अवसर सुलभ कराना है। हिन्द्स्तान की अर्थव्यवस्था का मूल आधार हिन्द्स्तान की कृषि पर निर्भर है, जो कि कृषि विकास है। जब तक कृषि के विकास की और ध्यान नहीं दिया जाएगा, उसे विकसित नहीं किया जाएगा, हिन्द्स्तान आर्थिक दिष्ट से शिक्तशाली देश नहीं बन सकता। हमार देश में जितना पानी उपलब्ध है,

उसका चार प्रतिशत पानी ही इस्तेमाल होता है आर शेष पानी निदयों में बह जाता है या व्यर्थ चला जाता है। जल जो प्राकृतिक साधन है, उसका देश की कृषि के वि-कास में कितना इस्तेमाल किया जाए, इस पर गौर करना जरूरी है। जितना ज्यादा से ज्यादा जल का इस्तेमाल किया जाएगा, उतनी ज्यादा हिन्दुस्तान की आर्थिक स्थिति मंजबृत होगी।

आदरणीय उपसभाध्यक्ष महादय, हमारी के संबंध मे अमरीकन प्रोफेसर ने लिखा ਵੰ कि गंगा की घाटियों की पूरी जलशक्ति का अगर इस्तेमाल किया जाए, इससे कृषि का विकाम किया जाए, तो सारे एशिया ये घाटियां खाना खिला सकती हैं, सारे एशिया को फीड कर मकती हैं। उपाध्यात महोदय, मैं माननीय सिचाई मंत्री जी से निवदन करना चाहता हुं कि बहुत योजनाएं उत्तर प्रदेश और बिहार की है, उनको दोने क्योंकि ये राज्य प्राकृतिक दिष्ट से दानिया में सबसे धनी इलाके हैं, जिनको ई इवर की तरफ से सबसे उपजाउर मिट्टी मिली है, लेकिन इन इलाकों में लगातार बाढ और सखे के कारण वहां की की दुर्दशा होती है। जो गंगा, राप्ती निदयों का पानी है, जो हमारे लिए वरदान बन सकता है, वह आज अभिशाप बनने का काम कर रहा है। इनकी ध्यान दोना होगा ।

उपसभाध्यक्ष महोदय, पंजाब का विकास आज इसलिए नहीं हुआ कि पंजाद के लोग महेनती हैं और उत्तर प्रदेश या बिहार के लोग मेहनती नहीं है बल्कि हिन्द्स्तान की आजादी के बाद त्रन्त ही वहां भाखड़ा-नांगल डोम का निर्माण किया गया और 1948 से आज तक पंजाब के गांवों को गारण्टी पानी और गारण्टी दिजली की व्यवस्था मिली हुई है यानी उनको हर कदम पर, हर खेत में पक्की नहरों के माध्यम से पानी पहुंचाया गया ह**ै और** उन्हें विजली उपलब्ध करार्ड गर्झ है। अब 38 साल में जिस प्रांत को बिजली और पानी की सुविधा उपलब्ध होगी, तो **उनके इला**के निश्चय ही धनधान्य हो जाएंगे। आज पंजाब में 85 पतिशत जमीन को सिचाई की व्यवस्था और हमारे उत्तर प्रदेश या बिहार को कितने प्रतिशत है—
मध्यप्रदेश में केवल 11 प्रतिशत जमीन पर
सिंचाई की व्यवस्था है और उत्तर प्रदेश
और बिहार का सिंचाई की उतनी व्यवस्था
नहीं दी गई है, जितनी कि होनी
चाहिए।

आदरणीय उपसभाध्यक्ष महादय, हमारी सरफवर ने 1962 में टहरी डैम के निम्नि की योजना, जब पंडित जवाहर लाल नेहरू जी प्रधान मंत्री थे, उस समय प्रस्तृत की थी। और पिछले **बीस-पच्चीस** साल से ल**गातार** हिन्द्स्तान की सरकार विश्वबैंक से बात कर रही है टिहरी डैम को बनाने के लिए जो 1200-1400 करोड़ रुपया चाहिए वह मिल सके. लेकिन आज तक टिहरी डैम के सम्बन्ध में कोई ठोस और समयबद्ध कदम नहीं उठाया गया। मैं निवेदन करना चाहता हू कि जब टिहरी डैम बन जायगा तो उत्तर प्रदेश, बिहार और बंगाल में हर साल आने वाली वाढ़ की समस्या जो उत्पन्न होती है वह उत्पन्न नहीं होगी। टिहरी डम से 20 हजार मैगावाट विजली का उत्पादन होगा। आज दानिया के किसी भी देश को ...

संसदीय कार्य (राज्य सभा) धिभाग में राज्य मंत्री (श्री सीताराम केसरी): गारखप्र के नजदीक में वह है।

श्री सत्यप्रकाश मालबीय : गारे अगरे दिहारि मिला हुआ है ।

श्री कल्पनाथ राष: मैं आदरणीय संरादीय कार्य मंत्री श्री कसरी जी से निवेदन करना चाहता हा कि पहले टिहरी डीम का निर्माण किया जाय । जब 52 में जवाहरलाल नेहरू प्रधान मंत्री थे तब से इसकी बात चल रही है । आदरणीय मानवीय जी जनताः सरकार के मंत्री थे उत्तर प्रदेश में, उनकी सरकार ने भी टिहरी डैम के निर्माण को सम्बन्ध में कोई कदम नहीं उठाया। जब तक हिमालय से निकलने वाली गंगा पर टिहरी डौम का निर्माण नहीं होता तब तक उत्तर प्रदेश और बिहार को पंजाब और हरियाणा जैसा हरित कान्ति का इलाका नहीं बनाया जा सकता। मैं केन्द्रीय सरकार से निवेदन करूगा कि वह बैंक से बात करके शीषातिशीष्

[श्री कल्पनाथ राय]

डैम के निर्माण के सम्बन्ध में कदम उठाए और पांच वर्ष के अन्दर टिहरी डैम का निर्माण किया जाय ताकि उत्तर प्रदेश, बिहार और बंगाल को बाढ़ की विभीषिका से बचाया जा सके और इन इलाकों को बीस हजार मंगावाट बिजली मिल सके।

हिन्दास्तान का हृदगस्थल गंगा की घाटियां हैं, य दौलत का भंडार है। इसी इलाके के धनधान्यपूर्ण होने पर पूरे दोश का धनधान्य मनहीं सर करता है। नेपाल से निकलने वाली निदयां राप्ती, करना और शारदा पूरे बिहार और उत्तर प्रदेश को बर्बाद कर देती हैं। बाढ़ की कारण ये प्रान्त बर्बाद हो जाते हैं। केन्द्र की सरकार पिछले बीस साल से नेपाल सरकार से वार्ला कर रही है। हम यह भी स्गते रहे हैं कि दोनों तरफ के इजीनियर मिलते हैं, टेकनीकल राय हो रही हैं, न्यनाली बांध बनाया जायना, भालू बन्या जायगा , अन बांधीं को तना कर बाह पर नियंत्रण स्थापित किया जायगा । में सिंचाई मंत्री से चाहता हूं कि वह पालियामेट के अन्दर घषणा कर कि कितने दिन के अन्दर भाल बांध का निर्मण होगा, कितने दिन के अन्दर करनाली बांध तनाया जायेगा, नेपाल सरकार सम्भाता इस शताब्दी में हो पाएगा या नहीं। उत्तर प्रदेश और बिहार की परी अर्थव्यवस्था तब तक नहीं सधर सकती है जब तक गंगा के टिहरी बांध का निर्माण नहीं होता, जब तक नेपाल से निकलने वाली करना, राष्ती, शारदा नदियों के उदगमस्थल पर करनाली और भाल डांध का निर्माण नहीं किया जाता। परे हिन्द-स्थान की अर्थव्यवस्था इन डैमों के बनने पर मनहसिर करती है। और टिहरी डीम बना दिया जाय, नेपाल से निकलने वाली निदयों पर करनाली डैम का निर्माण करा दिया जाय, भाल बांध का निर्माण करा दिया जाए तो 50 हजार मैगाबाट बिजली हाइड्रो-इलेक्टिक जेनरोशन होगा। आज पुरे हिन्दू-स्थान के अन्दर थर्मल स. हाइड-इलेक्टिक जेनरेशन और एटिमिक जेनरेशन तीनों को मिलाकर केवल 45 हजार मेगावाट बिजली का उत्पादन हो रहा है। हमने छठी पंच-वर्षीं ग योजना में 15 हजार मेगावाट विजली का उत्पादन बढाया है जो रिकार्ड उत्पादन है, लेकिन देश की 75 करोड़ जनता की आवश्यकताओं का म्इनजर रखते हुए दंश की जो आंकांक्षाये हैं, जो आगे छलांग लगाने की योजनाएं हमने बनाई है, जो हमारे देश के ग़धान मंत्री श्री राजीद गांधी जी इस देश को 21वी शताब्दी में ले जाना चाहते हैं एक शक्तिशाली भारत के रूप में उस के लिये जब तक हिन्द्स्तान की आर्थिक व्यवस्था मजबूत नहीं होंगी, जब तक हिन्दास्तान की कषि की अर्थ व्यवस्था मजबत नहीं होगी तब तक हम अपने देश को शक्ति-शाली नहीं बना पायेंगे और कृषि की अर्थ व्यवस्था को मजबूत बनाने के लिये सिंचाई की सदिया हिन्द् स्तान के सात लाख गांवों मे उपलब्ध करामा आवश्यक है और इस को साथ साथ इस जल के माध्यम से हम हाइड इलेक्ट्रिक परेदा कर सकते हैं। बिजली जो पानी से पादा होगी वह सब से सस्ती बिजली होगी। हमारे वैज्ञानिकों ने हिसाब लगाया है कि इस समय सब से सस्ती बिजली पानी की है और उसके बाद न्युक्लियर पावर है और सब से मंहगी बिजली धर्मल पावर है। आज अमरीका में 85 हजार मेगावाट बिजली एटामिक इनजीं से पैदा की जा रही है और अगले पांच वर्ष में एक लाख 50 हजार मेगावाट बिजली बनाने की रीगन सरकार की योजना है। मैं निवंदन करना चाहता हुं कि हमें बिजली को पैदा करना है और अपने यहां सिंचाई की स्विधा को बढाना है और यह दोनों काम पानी से संभव हो सकते हैं। उत्तर प्रदेश और बिहार और बंगाल की जो शस्य क्यामला धरती है वह आज संसार सद से बढिया जमीन है लेकिन वह लगातार अतिवृष्टि से या अनावृष्टि से, बाढ से या सखे से नष्ट होती रहती है। उम का शिकार होती रहती है और उस के कारण यहां के किसान और यहां की कृषि लगातार तबाह और बर्बाद होते जा रहे हैं। तो मैं भारत सरकार से निवंदन करना चाहता हा और अपने योग्य-तम मंत्री श्री शंकरानंद जी के माध्यम से अपने नेता राजीव गांधी जी से निवेदन करना चाहता हुं कि आप गंगा के प्रदूषण को समाप्त करने के लिए जो कदम उठाया है वह बहुत उचित है लेकिन उस के साथ ही आप टीहरी में बांध बनाने के लिए भी कोई ठोस

Ministry of Water

Resources

कदम उठायं और उसको पूरा करने के लिये विश्व बैक से त्रन्त वार्त करें। नेपाल से निकलने वाली निदयों के संबंध में नेपाल सरकार से समभगैता करना है लेकिन हिमा-लय से निकलने वाली निदयों को संबंध मी हमें विश्व बैंक से बात कर के टोहरी डैंम को तुरन्त पूरा करना चाहिए जिस से हम उत्तर प्रदेश और बिहार और बंगाल को बाढ़ की विभीषिका से बचा सकरें। और अपने उत्तर भारत को 20 हजार मैगाबाट विजली हाइड्रोजनरेशन के माध्यम से दे सकेंगे। (व्यवधान) में सिंचाई मंत्री जी से निवंदन कर रहा हूं, वे ही जल संसाधन मंत्री भी है। आप तो लोक दल में है। अगर मालवीय जी की सरकार ने कोई नहीं किया तो कम से कम इतना मैं निवे-दन करना चाहता हूं कि जितने काम हमारी सरकार ने किये हैं उनकी गीत तेज करने के लिए ही मैं निवेदन कर रहा हू कि हमारे जल संसाधन मंत्री जी नेपाल रारकार से वार्ता करे और शारदा और घाषरा और राप्ती के उद्गम से करनाली बांध और भाल बाध को निर्माण को संबंध में वे नेपाल सरकार से भारत की सरकार का समभौता कराने के लिये प्रयत्न कर ताकि उत्तर प्रदेश और बिहार और बंगाल की उर्वरक धरती का परा परा उपयोग किया जा सके । आज बिहार में संसार के सब से ज्यादा स्तिज पदार्थ है लेकिन वह देश का रात से निर्धन इलाका है क्योंकि वहां पानी जो वरदान होना चाहिए उस के लिये अभि-शाप वन रहा है और आज संसार में पानी ही रख से ज्यादा शक्ति का श्रोत है। पानी से ही हम देश के सात लाख गांवों की किष का विकास कर सकते हैं। पानी के माध्यम से हम फर्लों की सिंचाई करते हैं। आज हमारे देश में 3000 करोड एकड़ जमीन है जिसमें खेती पर 12 करोड़ ही सिंचाई की व्यवस्था है। हमने द्वितीय, तृतीय, चत्थं, पांचवी और छठी पंचवर्षीय योजनाओं के माध्यम से हिन्द स्तान में कृषि के विकास के लिए हरित कांति के उद्देश्य को पुरा करने के लिए 15 करोड़ टन गल्ले का उत्पादन किया, सादयान्न के मामले में आत्म-निर्भरता भी हासिल की । सिंचाई सविधाओं अपने इरिगेशन के माध्यम से बहुत बढ़ाया है। लेकिन उस लक्ष्य को आगे बढ़ाने के

लिए थोडा और तेजी लाने के लिए मैं आदरणीय शंकरानन्द जी से निवंदन करूंगा कि उत्तर, दक्षिण, पूरबं, पश्चिम को मद्देनजर रखते हुए जहां पानी की कभी हो, वहां पर व्यापक प्रबन्ध करे, सुको इलाकों को पानी दै। मुभने विश्वास है कि आदरणीय शंकरानंद जी जो हमारे सिंचाई मंत्री हैं, वह अपने सिंचाई के काम को छटी पंचधधीय योजना से चलकर पंचवर्षीय योजना में और विकास और टहरी डीम, भालू डीम, करनाली डैम के निर्माण की दिशा में ठोस समयबद्ध कार्यक्रम लाग कर्गे ताकि 8वी पंचवर्षीय योजना में प्रवेश से पहले ही टोहरी डोम, भालू डोम तथा करनाली डैम का काम परा हो सको और हम देश को नेता राजीव गांधी जी के सपनों को साकार करने के लिए हिन्द स्तान को शक्तिशाली भारत बनाने के लिए 21वीं सदी में भारत को ले जाने के लिए, एक शक्तिशाली राष्ट्र के रूप में उसे प्रतिस्थापित करने के लिए, देश को आगे लेजा सकें। यह तभी संभव है जब कि किष की व्यवस्था मजबूत होगी, किष की अर्थ व्यवस्था मज्बत होगी जब किसानों के खेतों में पानी पहंचेगा, टयबवैल लोगेंगे, नहर जाएंगी और पानी पहुंचा सकेंगी। पानी के लिए उनका बिजली मिल सकेगी । डिजली और पानी दोनों शिक्त के साते हैं, दानों देश को आत्म-निर्भर बनाने के लिए आवश्यक हैं। हमारी साहबी पंचवर्षीय योजना का लक्ष्य है उत्पादन, उत्पादकता और रोजगार। इत तीलों उददेश्यों को परा करने के लिए सिंचार्ड का जितना ही व्यापक पैमाने पर प्रसार किया जाएगा उतना ही हम उत्पादन, उत्पादकता और रोजंगार के अवसरों को अपने दोश की जनता को सलभ करा सर्वीगे और आजादी की लडाई के उद्देश्यों को परा करने के बाद शक्तिशानी भारत का निर्माण कर सकोंगे। अपने दोश को नेता के दिल में आजादी का तुफान है, उनकी आंखों में देश की बनाने का सहावना सपना है, उसको साकार रूप दोने के लिए हमें सिंचाई को देश में वैज्ञानिक ढंग फौलाना होगा ।

इन शब्दों के साथ म[‡] सरकार के प्र<mark>यासों</mark> की सराहनाकरता हुं और सरकार से [श्री कल्पनाथ राय]

निवंदन करता हूं कि 7वीं पंचवर्षीय योजना के पूरे होते होते अपने देश में सिंचाई सुविधाओं को करोड़ों किसानों तक पहूं-चाए जिसके लिए हम करोड़ों किसानों की तरफ से उनको धन्यवाद देते हैं और विश्वास करते हैं कि इसके लिए मंत्री जो कोई कसर नहीं उठा रहेंगे।

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Now, Mr. D.B. Chandra Gowda. It is his maiden speech.

SHRI D.B. CHANDRA GOWDA (Karnataka): Mr. Vice-Chairman, Sir, I am thankful to you for having given me the opportunity to speak at the fag end of the day, to begin my parliamentary career in this august forum of the Rajya Sabha.

Sir, our endeavour to irrigate, our ultimate endeavour to irrigate, is to produce more and production should outstrip the growth of the population. Irrigation has always played a central and vital role in boosting the cropped land's productivity and in expanding the food-producing capacity of the Therefore, there is pressure on this key sector. Unlike coal and oil, ground water, whether it is whether it is surface water or water, is a renew-able resource.

This renewable resource, un-6 PM. less it is properly utilised, will go to sea as a run-off. Sir, this

being a cycle of water between sca, air and land, this resource of water particularly being a renewable resource, optimum utilisation has to be augmented, while its viability and adequacy as a rich resource is determined by the amount available locally or regionally and by the way it is used and managed. If it is not used, as I said earlier, it goes as a waste in the form of run-off to the sea.

We have multifold problems in the projects already built and there is a crisis of confidence in the incoming or the proposed projects, or which you

have already completed. With the renaming of the crstwl ile Ministry of Irrigation as a Ministry of water Resources and the appointment of a high power committee of Central Ministers and the Chief Ministers of different States to formulate a national policy, time is ripe enough to tackle or look to the resource of water in the total perspective. There is a big gap between the potential created and the potential utilised. Sir, it is of the of 5.2 million hectares. According to the 7th Plan document, large surface storage projects des-cribed as major and medium projects are expected to create a potential of 58 million hectares or a little over 50 per cent of the maximum . irrigable potential of 113 million hectares. It is claimed that a total of about 68 million hectarcs are brought under irrigation, of which 30.5 million he ctares are under major and medium irrigation. Between 1951 and 1985 about 20.8 million he ctares was brought under the so called major and medium irrigation at a cost of about Rs. 15, 206 crores. The remaining potential our irrigation establishments claim to create during the next 25 years. The projected target for the Seventh Plan is about 12.3 million hectares in the Seventh Plan at a cost of Rs. 14360 crores. By the end of the current Plan our investment in this vital sector will be in the neighbourhood of Rs. 27,000 crores.

Sir, about the basic malady from which this irrigation suffers, namely, the creation of irrigation potential and to convert it into a potential utilised, I have a few suggestions to make. A few years back this malady was noticed. Serious steps were taken. Command Area Development Authorities came into existence without proper funding this vast organisation. Irrigation experts are keen to create fresh potential. Even in the Seventh Plan, there is a stress not on utilising the existing potential, but more on the creation of new potential. The document says and I quote : "In view of he long-term objectives of realising full potential by 2010 A.D., it would be

necessary to increase the base by creation of additional irrigation potential not only during the Seventh Plan, but also in the subsequent Plans, particularly in respect of major and medium irrigations." May I draw the attention of the hon. Minister to the fact that the cost escalation from the First Five Year plan to the Seventh Five Year Plan is too much. Recent studies reveal that about 156 major irrigation projects have, over the years, undergone a cost escalation of 562 per cent. It is quite clear that the projects have been taken without proper planning or without making adequate provisions for funds required to complete them. The cost of creating irrigation potential per hactare was Rs. 1200/- in the First Five Year Plan and it rose to about Rs. 20,000/- in the Sixth Five Year Plan. By the end of the Sixth Plan, it may be of the order of Rs. 27000/per hectare. In other words, cost has arisen by 22 times. The total cost of irrigation through major and medium projects in future would, therefore, be of the order of 35,000 to 40,000 rupees per hectare. Therefore, my submission is that a rethinking has to be done with special reference to the major and medium irrigation projects. My learned friend from the other side referred to the period from the date of taking up the project to the date of its completion as envisaged in the Seventh Five Year Plan. It is about 19 years. Some of the projects are pending completion for the last 25 to 30 years.

Discussion on the

working of the

One more problem that the major and medium irrigation projects create water-logging and salination. Probably, a technical study has to be made about this. It is estimated that in the world as a whole, as much irrigated land goes out of production due to water logging and salinity every year as is brought under production through new projects. This is an alarming situation with which we are confronted. Hence larger additional investments will have to be made sooner or later for providing drainage in areas which are threatened by

waterlogging and salination as a result of surface irrigation. Immediate need is to line the canals either by use of cemented mortar or by polythene lining which is an advanced technique and which is found to be cheaper. Highest attention has to be given to the need for development of different project areas.

Coming down to certain points referred to by my friends earlier, especially about surface and underground water, it is alarming to note that while we have the food basket of India, i. c. Punjab, and a drought-prone State like Karnataka wherein even the underground water is going down. Originally we used to get water at 120 to 130 ft. Now, it has gone to 240 to 260 ft. whereas in Punjab the water level has come up. And it may reach a stage where unless this underground water is drained out, it may create a further problem of wat∈r-logging.

Sir, if the present Prime Minister is really honest in his thinking and approach to take the people of India to the 21st century, the only way is not to talk in terms of Telugu-Ganga and Maharashtra-Ganga but to talk in terms of Ganga and Cauvery Link. That not only solves the problem of irrigation and navigation-that means transportation--but it can also provide work at least to a minimum of one. million people for another three decades to come.

Sir, coming down to Karnataka, I do not know what was Prof. Lakshmanna's intention to make a remark that the Minister should have the national approach to the problem. I really do not understand what was working in his mind. But anyway it is different if it is with reference to the problems that we are confronted with today.

Sir, I would like to bring to the notice of the House that no less a person that one and the only Bharat Ratna in India among the engineers, Sir, M. Visweswariah, who was the

[Shri D.B. Chandra Gowda]

pioneer of not only the irrigation projects but also of many engineering feats in India and abroad, while signing the so-called famous document, the 1924 Agreement of Cauvery between the erstwhile princely State of of Mysore and the directly Britishruled State of Madras, makes a remark, not only be makes it but he also documents it by saving that "it is an agreement between two unequals; a suzerain authority from Delhi directs us to sign. I have no option but to sign." With these remarks he signs the document. What I am trying to bring to the notice of the hon. House and the hon. Members concerned is what an amount of injustice has been done to the old Mysore State and the present Karnataka.

Secondly, Sir, with reference to the Telugu-Ganga, I do not want to entre into any controversy which has already been raised. Unfortunately, public opinion has been roused for no reasons. I still believe, I still have confidence that if the concerned States can come and sit across the table, the problem would be sorted out. Let us not forget the fact that even the reference of the Krishna waters dispute was delayed for seven long years. And, Sir, not a single project of Karnataka has been so far cleared and they are taking the shelter under the inter-State water disputes. But there are umpteen number of examples which I do not want to quote where many projects in the northern parts of the country have been cleared despite the fact that there are inter-State water disputes.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): Please try to conclude.

SHRI NIRMAL CHATTERJEE (West Bengal): Sir, it is his maiden speech.

SHRI D.B. CHANDRA GOWDA: Sir, I conclude with a request with all the sincerity at my command to the Ministry concerned that changing the nomanclature does not improve the position. Sir, a serious thought has given specifically to be with reference to the major and medium projects, about the delay about the cost, and the development of the command authority and funding it abundantly which is the demand of the day. And I hope that the hon. Minister will take note of the situation and he will act according to the need of the hour.

With these remarks, Sir, I once again thank you for giving me this opportunity.

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): I also join in congratulating you on your maiden speach, Mr. Chandra Gowda.

SHRI GHULAM RASOOL MATTO: Mr. Vice-Chairman, Sir, I will not take more than five or six minutes. In fact, I do not speak for more than five or six minutes, because we want to hear the Minister tomorrow.

Mr. Vice-Chairman, Sir, I rise to speak on the subject with a sense of sympathy and understanding for Mr. Shankaranand, our Minister, When I find that the total allocation for him for the entire Seventh Five-Year Plan is Rs. 825 crores. I do not understand what his position is. He has to meet the requirements of all of us and he has also to see that the cquitably amount is distributed. While doing so, he has to see as to what priorities he should fix while distributing this meagre sum. But, to my mind what occurs is that there are certain projects which will add to our potential for foodgrains. The target fixed for the year 2000 is 240 million tonnes; which at present is 150 million tonnes. Now, Sir, if the target is to be achieved, from those States which are already acutely deficient in food, it will take a lot of money to meet the irrigation requirements to reach thai level.

On the other hand, there states which are already self sufficient in food but where if investment is made, it will help the entire country, I would consider that project, even if it is a State project, as a National Project. I have in mind Andhra Pradesh. It is at present, in spite of the explosion in population, still self-sfficient in food. But if we help them in increasing the foodgrain production further that will help us to achieve the national target of 240 million tonnes, it is worthwhile . So, I would request that priority should be given to those irrigation projects which will help the national pool, so far as the foodgrain production is concerned.

The second priority that I would like to give is with regard to minor irrigation projects. Sir, I found that something bad has happened during the last 30 years. When the Zamidari system was there, then what was being done was that if on a plateau, water was coming from the upper slope, it was having several ponds for storing this water. The Zamindari would be responsible to make available to the lower slopes and then alone he could get his share of the crop from the tenant. This is not happening now. After the zamindari had been abolished, it was the job of the panchayat or the local village body to take care of these ponds. What has happened is that all those ponds have dried up. Mr. Minister, Sir, yesterday on the TV programme they showed exactly the same picture that I had in mind. For instance, if water comes and it is only in one big pond, it dries up and it creates a lot of problems. When village ponds, then the problem would be lesser because all the ponds may not dry up at the same time. If one pond dries up, the other ponds are there to irrigate that local area. So, I think a serious attention needs to be paid to reactivate these village ponds. That is very important not only for the purpose of irrigation but for purpose of water supply also. Yesterday it was shown on the T.V. how the situation is in Gujarat and

other States with regard to water. There again, the same situation has arisen. They depended on single pond or a single source of supply of water and when they could not get that supply, the problem arose. So, this needs urgent consideration.

The third and the most important consideration that needs to be given is with regard to provision of drinking water out of the meagre allocation. For, this the Minister has to tap all the resources at his command. The States are at present handicapped for want of funds. Of course, this is a State subject; but the funds allotted by each State for irrigation and for supply of water, are so meagre that unless the Centre comes to their rescue, nothing can be done and water resources cannot be supplemented. In this connection, an idea occurred to me, and that is with regard to desalination of Sea water for metropolitan cities near the sea shore with huge population. I have been to Saudi Arabia last December and we saw that almost the entire population of Saudi Arabia was being fed with desalinated water from the sea. This problem has to be tackled in places like Madras, Bombay, Calcutta and such other places and for that purpose steps can be taken. Last year, a question was raised in this House and it was stated that cost of desalination is very high. Of course, in the context of what we will get out of the investment, it will not be commensurate. But I would request the hon. Minister to take note of one point and that is that we may import technology. We have very big engineering industry in the coun-We must import technology for manufacturing of those plants which help desalination. We may have to manufacture those plants within the country and I can assure you that if this technology is bought ---not importing of the entire equipment---which can manufacture the plant here, it can help in solving the problem and the cost would come to one-fourth of the cost if the entire plant is imported. I hope the Minister will take note of it.

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[Shri Ghulam Rasool Matto]

Final point is with regard to those areas where there is a lot of water but there are plateau with no water. In Kashmir, we are supposed to have plenty of water but there are areas where there is no water--plataeu areas, and so water has to be pumped to those areas. Attention should be paid to this aspect so that where it is easily possible to pump out water from lower levels by lift irrigation and take to higher levels. Such pumping sets could be arranged, and I hope this will be attended to on a priority basis because this will give us water to irrigate large tracts of land which are lying barren

Within the short time at my disposal, I have made these few suggestions and I hope the hon Minister will take note of them and

at the moment.

will react to them in his reply tomorrow. -

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): The discussion is concluded. The hon. Minister will reply tomorrow.

ANNOUNCEMENT RE. GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRI SANTOSH KUMAR SAHU): I have to inform Members that the Business Advisory Committee at at its meeting held today, the 24th April, 1986, allotted time for Government Legislative and other Business as follows:—

Business

Time Allotted

 Consideration and return of the Appropriation (No. 3) Bill, 1986, as passed by the Lok Sabha. One day i. e. on 28th April, 1986, without lunch-break.

2. Discussion on the working of the Ministry of Labour.

on 29th April, 1986.

3. Discussion on the working of the Ministry of Information and Broadcasting.

on 30th April, 1986.

The House is now adjourned till 11 a m. tomorrow.

The House then adjourned at twenty-six minutes part six of the clock, till eleven of the clock, on Friday, the 25th April, 1986.